

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/8747/2026	SUSANT KUMAR SETHY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	HINJILI /109 /2026 () //	AOR20220001558C202600060
2	D-BLAPL/8751/2026	NIRANJAN BISWAL @ NIRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /8 /2026 () //	
3	D-BLAPL/8754/2026	KEHERI MAJHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	KASHIPUR /53 /2025 () //	AOD20240000698C202600005
4	D-BLAPL/8756/2026	SABIR KHAN VS STATE OF ODISHA	SK JABINA ZAHID VS	TITILAGARH /25 /2026 () //	
5	D-BLAPL/8757/2026	CHITTARANJAN TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /145 /2025 () //	
6	D-BLAPL/8758/2026	HIRANYA KUMAR MALLIK VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	KENDRAPARA SADAR /108 /2026 () //	
7	D-BLAPL/8759/2026	HIRAN KUMAR SUNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /39 /2026 () //	
8	D-BLAPL/8760/2026	SANTOSH SAHANI VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
9	D-BLAPL/8761/2026	JASOBANTA GHOSI @ GHUSI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	HEMGIR /104 /2025 () //	
10	D-BLAPL/8770/2026	ISWAR MAHARA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHAULIAGANJA /74 /2024 () //	
11	D-BLAPL/8771/2026	ARVIND MALAKAR @ ARVIND KUMAR MALAKAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDOMUNDA /241 /2025 () //	AOD20240000012C202600078

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12	D-BLAPL/8773/2026	BUDU JHODIA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TIKIRI /30 /2025 () //	AOD20240000698C202600006
13	D-BLAPL/8780/2026	PINTU KAMAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AIRPORT P.S. /43 /2026 () //	
14	D-BLAPL/8785/2026	KRUSHNA CHANDRA BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /457 /2023 () //	AOR20220001311C202600028
15	D-BLAPL/8787/2026	RITU PRADHAN VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BHANJANAGAR /100 /2026 () //	
16	D-BLAPL/8789/2026	BISWAJIT KUMBHAR VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /55 /2026 () //	
17	D-BLAPL/8791/2026	MAHBOOB @ MIRZA MEHBOOB BEG VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /417 /2025 () //	
18	D-BLAPL/8794/2026	MAHBOOB @ MIRZA MEHBOOB BAG VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /467 /2025 () //	
19	D-BLAPL/8795/2026	PAPU @ NARAYAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /365 /2020 () //	
20	D-BLAPL/8801/2026	ARYAN KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /35 /2026 () //	
21	D-BLAPL/8802/2026	MUKESH HANSA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /5 /2026 () //	
22	D-BLAPL/8803/2026	MINATI BAYEE VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /54 /2026 () //	
23	D-BLAPL/8806/2026	GOPAL CHANDRA LENKA	DEEPAK KU SAHOO	RAGHUNATHPALI /118 /2026	

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		VS	VS	()	
24	D-BLAPL/8808/2026	STATE OF ODISHA RAMESH HARJAN	M. BALAJI RAO	BOIPARIGUDA /240 /2025	AOR20220004456C202600001
		VS	VS	()	
25	D-BLAPL/8812/2026	STATE OF ODISHA MUKESH PRADHAN @ BABUL	RAMAKRISHAN NAIK	BANKI /467 /2023	
		VS	VS	()	
26	D-BLAPL/8816/2026	STATE OF ODISHA PRADEEP SUNDARAY	RAMAKRISHAN NAIK	GADISAGADA /271 /2022	
		VS	VS	()	
27	D-BLAPL/8817/2026	STATE OF ODISHA SAMIR @ SAMEER MAHANANDIA	KAUSTUVA MOHANTY	DHANUPALI /508 /2024	
		VS	VS	()	
28	D-BLAPL/8818/2026	STATE OF ODISHA RAKESH NAYAK @ THURU	PRASANTA KUMAR SAHOO	KAMAKHYANAGAR /161 /2026	
		VS	VS	()	
29	D-BLAPL/8823/2026	STATE OF ODISHA SHWETA YADAV @ SWETA YADAV	JUGALA KISHORE PANDA	BINIKA /181 /2025	
		VS	VS	()	
30	D-BLAPL/8824/2026	STATE OF ODISHA SHYAMA DALAPATI	JUGALA KISHORE PANDA	CHITRAKONDA /98 /2021	
		VS	VS	()	
31	D-BLAPL/8825/2026	STATE OF ODISHA RUBINA BIBI	AMULYA RATNA PANDA	JALESWAR /102 /2026	
		VS	VS	()	
32	D-BLAPL/8828/2026	STATE OF ODISHA AMARESH SUBUDHI @ BAPI	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
33	D-BLAPL/8829/2026	STATE OF ODISHA PRASANNA KUMAR SAMANTARAY @ PRASANNA KUMAR SAMANTARAY	KIBHARTI SAMANTARAY MOHANTY	CUTTACK VIGILANCE /12 /2026	
		VS	VS	()	
34	D-BLAPL/8832/2026	STATE OF ODISHA(VIG.) NILAMANI BEHERA	SOUMYA RANJAN DAS	BARAMBA /63 /2026	
		VS	VS	()	

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35	D-BLAPL/8836/2026	STATE OF ODISHA MOHAMMED AKRAM VS	BIJAYA KUMAR RAGADA VS	// POTTANGI /22 /2026 ()	
36	D-BLAPL/8839/2026	STATE OF ODISHA SK. KEFAJUDDIN VS	AMULYA RATNA PANDA VS	// //0 ()	
37	D-BLAPL/8845/2026	STATE OF ODISHA LOHIT KUMAR NAIK VS	SUSIL KUMAR PATTNAIK VS	// HARICHANDANPUR /311 /2025 ()	
38	D-BLAPL/8846/2026	STATE OF ODISHA SAMIR KUMAR BUDA VS	DIBYA JYOTI SAHOO VS	// JHARSUGUDA SADAR /115 /2026 ()	AOD20240000587C202600053
39	D-BLAPL/8848/2026	STATE OF ODISHA MAHBOOB @ MIRZA MEHBOOB BEG VS	ASIT KUMAR JENA VS	// TIRTOL /439 /2025 ()	
40	D-BLAPL/8850/2026	STATE OF ODISHA BISWANATH DASH VS	ANANTA NARAYAN PATTANAYAK VS	// BAREIPALI /12 /2026 ()	
41	D-BLAPL/8851/2026	STATE OF ODISHA SILU @ MANOJ KUMAR BEHERA VS	GYANA RANJAN MOHANTY VS	// AIR FIELD P.S. /105 /2025 ()	
42	D-BLAPL/8858/2026	STATE OF ODISHA TUKUNA DAS @ TUKU VS	DEBASISH SAMAL VS	// DHENKANAL SADAR /993 /2025 ()	
43	D-BLAPL/8859/2026	STATE OF ODISHA LAXMAN PRASAD SINGH VS	SANJUKTA MUNDA VS	// // ()	AOR20220002621C202600011
44	D-BLAPL/8860/2026	STATE OF ODISHA JADUNANDA SAHU VS	JAGABANDHU SAHU VS	// KHAPRAKHOL /34 /2026 ()	AOR20220001487C202600054
45	D-BLAPL/8861/2026	STATE OF ODISHA MANAS KUANR VS STATE OF ODISHA	JAGABANDHU SAHU VS	// BOLANGIR SADAR /337 /2025 () //	AOR20220001487C202600055

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46	D-BLAPL/8865/2026	SAPAN KUMAR PANDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	LALBAG /463 /2025 () //	
47	D-BLAPL/8866/2026	SANJAYA DAS @ SANJAY @ KALIA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /181 /2025 () //	
48	D-BLAPL/8868/2026	ROHIT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /75 /2026 () //	
49	D-BLAPL/8872/2026	RAJ DUNGRI @ RAJ DUNGURI VS STATE OF ODISHA	ANSHUMAN PANDA VS	TITILAGARH /318 /2024 () //	
50	D-BLAPL/8876/2026	BHOLA SAHU @ BHULA SAHU VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR SADAR /337 /2025 () //	
51	D-BLAPL/8878/2026	CHANDAN PRUSTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAJKANIKA /54 /2026 () //	
52	D-BLAPL/8879/2026	MAHAVIR RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-19 /40 /2026 () //	
53	D-BLAPL/8880/2026	ASIS RANJAN CHOUDHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADACHANA /87 /2026 () //	
54	D-BLAPL/8881/2026	SASHIKANTA @ SASIKANTA BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SORO /225 /2020 () //	
55	D-BLAPL/8882/2026	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SORO /168 /2026 () //	
56	D-BLAPL/8884/2026	SURESWARI SAGARIKA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHANDAGIRI P.S. /465 /2025 () //	
57	D-BLAPL/8885/2026	HEENA KUNCHVANDIYA @ HEENA	BIJAY KUMAR BEHERA	//	AOR20220001736C202600048

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		VS	VS	()	
58	D-BLAPL/8887/2026	STATE OF ODISHA BANTI NATH	BIJAY KUMAR BEHERA	//	AOR20220001736C202600047
		VS	VS	()	
59	D-BLAPL/8888/2026	STATE OF ODISHA KALIA DAS	BIBHU PRASAD DAS	//	
		VS	VS	//0	
60	D-BLAPL/8890/2026	STATE OF ODISHA BATASI BAI	BIJAY KUMAR BEHERA	()	AOR20220001736C202600049
		VS	VS	//	
61	D-BLAPL/8891/2026	STATE OF ODISHA GURU BOTE	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
62	D-BLAPL/8894/2026	STATE OF ODISHA KALIA SAHOO @ BRAHMANANDA SAHOO	MANGU NANDY	//	
		VS	VS	MALKANGIRI /53 /2026	
63	D-BLAPL/8899/2026	STATE OF ODISHA DILLIP SAHANI	SMRUTI RANJAN ROUT	//	
		VS	VS	ANGUL TOWN /48 /2026	
64	D-BLAPL/8902/2026	STATE OF ODISHA RABINDRA KUA	SAPAN KUMAR LENKA	()	
		VS	VS	//	
65	D-BLAPL/8906/2026	STATE OF ODISHA ALOK @ SIDHARTHA @ SIDHARTH MALLIK	DHIRENDRA KUMAR MOHAPATRA	//	
		VS	VS	BENTKAR (42 MOUZA) UPD CUTTACK /66 /2026	
66	D-BLAPL/8907/2026	STATE OF ODISHA CHAITANYA DIGAL	RAKESH BEHERA	()	
		VS	VS	//	
67	D-BLAPL/8909/2026	STATE OF ODISHA MAHENDRA BEHERA	SAROJ KUMAR PADHI	//0	
		VS	VS	()	
68	D-BLAPL/8910/2026	STATE OF ODISHA ANI HARIJAN	BINI MISHRA	//	
		VS	AMIT KUMAR SAHU	SORO /60 /2023	
		VS	VS	()	
				B.SINGHPUR /32 /2022	
				()	

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69	D-BLAPL/8913/2026	STATE OF ODISHA DILLIP KUMAR SAHOO VS	ASIT KUMAR JENA VS	// JATNI P.S. /326 /2025 ()	
70	D-BLAPL/8915/2026	STATE OF ODISHA BHOJRAJ KUMBHAR VS	TARA PRASAD MOHAPATRA VS	// BELPARA /3 /2026 ()	
71	D-BLAPL/8920/2026	STATE OF ODISHA BAIDYANATH AMAT VS	T dhiren kumar dora VS	// // ()	AOD20220004577C202600020
72	D-BLAPL/8932/2026	STATE OF ODISHA SIBA SARBHANG VS	BISWAJIT NAYAK VS	// SONEPUR /374 /2024 ()	
73	D-BLAPL/8935/2026	STATE OF ODISHA TAFIM AHEMMAD KHAN VS	BASANTA KUMAR DAS VS	// LALBAG /463 /2025 ()	
74	D-BLAPL/8936/2026	STATE OF ODISHA SONU PANDA VS	RAJIB LOCHAN PATNAIK VS	// KALIMELA /221 /2025 ()	
75	D-BLAPL/8937/2026	STATE OF ODISHA SIBA @ SIBANI JENA VS	SRICHARAN DAS VS	// BARANGA /47 /2026 ()	
76	D-BLAPL/8943/2026	STATE OF ODISHA LOKANATH SAHOO VS	BASANTA KUMAR DAS VS	// LALBAG /463 /2025 ()	
77	D-BLAPL/8946/2026	STATE OF ODISHA PRUSOTTAM SETHI @ PURUSHOTTAM SETHY VS	BIJAYA KUMAR RAGADA VS	// BOUDH /97 /2026 ()	AOD20220004577C202600021
78	D-CMAPL/12728/2026	STATE OF ODISHA GANJAM ZILLA AKHU CHASI VS	ADV VS	// // ()	AOR20220001311C202600031
79	D-CMP/12574/2026	STATE OF ODISHA NABIN KUMAR MOHANTY VS ODISHA STATE FINANCE CORPORATION, CUTTACK	GOPABANDHU DASH VS	// // ()	

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80	D-CMP/12628/2026 CMP/531/2026	NRUSINGH CHARAN CHOUDHURY VS INDIAN MEDICAL ASSOCIATION, ORISSA STATE BRANCH, CUTTACK	ANJAN KUMAR BISWAL VS M/S. NARAYANI MOTORS PVT. LTD., BHUBANESWAR	// DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack) CMA/0000056/2024	AOR20220001328C202600034
81	D-CMP/12664/2026	M/S. NARAYANI MOTORS PVT. LTD., BHUBANESWAR VS M/S. SHELL INDIA MARKET PVT. LTD., CHENNAI	ARVIJIT PAL VS DEVAVRAT DEVESH	// () //	
82	D-CMP/12671/2026	DEVAVRAT HOMES PVT. LTD., BHUBANESWAR VS GAUTAM NANDA @ KAR	DEVAVRAT DEVESH VS BAMADEV BARAL	// () //	
83	D-CMP/12711/2026	SOU MENDRA KUMAR SAHU VS ANIL KUMAR MOHARANA	BAMADEV BARAL VS SRIDHAR RATH	// () //	
84	D-CMP/12788/2026	M/S. OMM AUTOMOBILES, JAJPUR VS M/S. SOUMIK AUTOMOBILES, JAJPUR	SRIDHAR RATH VS C.ANANDA RAO	// () //	
85	D-CMP/12829/2026	A. BHASKAR PATRO VS B. RATNAMALA PATRO	C.ANANDA RAO VS BIBHU PRASAD DAS	// () //	AOD20250000195C202600009
86	D-CMP/12836/2026	HRUSIKESH PATI VS MANAGOVINDA PATI	BIBHU PRASAD DAS VS SUNDESKUMAR MOHANTY	// () //	
87	D-CMP/12855/2026	SRIKRISHNA ESTATE AND CONSTRUCTION PVT. LTD. VS PRAYASH REALCON PVT. LTD.	SUNDESKUMAR MOHANTY VS ADV	// () //	
88	D-CONTC/12563/2026	AMULYA GOUDA VS SHRI SRINIVAS, COLLECTOR CUM EXECUTIVE OFFICER, Z.P. GANJAM	ADV VS ADV	// () //	AOR20230000802C202600077
89	D-CONTC/12564/2026	BABA SIDHESAR WSHG VS NIRAD RANJAN DAS, CHIEF CIVIL SUPPLIES OFFICER CUM DISTRICT MANAGER OSCSC LTD., SUBRNAPUR	ADV VS HRODIPATI KUMAR PATTANAYAK	// () //	AOR20230000802C202600076
90	D-CONTC/12601/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, PATANAYAK VS DR. N. THIRUMALA NAIK, I.A.S	HRODIPATI KUMAR PATTANAYAK VS HRODIPATI KUMAR PATTANAYAK	// () //	
91	D-CONTC/12606/2026	MANAGING COMMITTEE OF GUNANIDHI HIGH SCHOOL, PATANAYAK	HRODIPATI KUMAR PATTANAYAK	//	

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		VS	VS	0	
92	D-CONTC/12607/2026	DR. N.THIRUMALA NAIK, I.A.S MANAGING COMMITTEE OF ANCHALIKA HIGH SCHOOL, KENDRAPARA	DR. N.THIRUMALA NAIK, I.A.S H.P. DUTTA, ADV.	// //	
		VS	VS	0	
93	D-CONTC/12609/2026	DR. N.THIRUMALA NAIK, I.A.S QUALITY ASSURED VENTURES, KENDRAPARA	DR. N.THIRUMALA NAIK, I.A.S ADV.	// //	
		VS	VS	0	
94	D-CONTC/12611/2026 CONTC/1703/2026	DIBYA JYOTI PARIDA, IAS, COLLECTOR, PURI JIYAMINI RANJAN BEHERA	ADV. SOUMYA MISHRA	// //	
		VS	VS	0	
95	D-CONTC/12614/2026	ARGULA SNEHA, SUB COLLECTOR, BARGARH ASWINI SENAPATI	ADV. ADV.	// //	
		VS	VS	0	
96	D-CONTC/12635/2026	ABHAY KUMAR, EXECUTIVE ENGINEER-II, CPWD, KHURDA URMILA KANDI	ADV. PRAJIT KUMAR PRADHAN	// //	
		VS	VS	0	
97	D-CONTC/12638/2026	DR. ARABINDA KUMAR PADHEE, IAS MANORANJAN DAS	ADV. ADV.	// //	
		VS	VS	0	
98	D-CONTC/12639/2026	SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA PRABHU DATTA HIMANSU MISHRA	ADV. SISIR DAS	// //	
		VS	VS	0	
99	D-CONTC/12642/2026	BHASKAR JYOTI SARMA, IAS SARMISTA SENAPATY	ADV. ADV.	// //	
		VS	VS	0	
100	D-CONTC/12646/2026	PRIYABRATA BEHERA, SUPERINTENDING ENGINEER, DRAINAGE DIVISION, B.M.C., KHURDA AMIYA BEHERA	ADV. ADV.	// //	
		VS	VS	0	
101	D-CONTC/12661/2026	ER. PURNA CHANDRA RATH, CHIEF ENGINEER, MINOR IRRIGATION, ODISHA RAJAKISHOR SUTAR	ADV. ADV.	// //	
		VS	VS	0	
102	D-CONTC/12677/2026	SHUBHA SARMA, IAS BHAGYADHAR BEHERA	ADV. ADV.	// //	
		VS	VS	0	

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103	D-CONTC/12699/2026	SWATI MISHRA,REGISTRAR UTKAL UNIVERSITY PRASAD SUBUDHI VS	ADV. VS	// // 0	
104	D-CONTC/12721/2026	DEORANJAN KUMAR SINGH, I.A.S TUSAR KANTA MAJHI VS	ADV. VS	// // 0	
105	D-CONTC/12735/2026	ASHUTOSH KULKARNI, I.A.S RANJIT KUMAR BHATTACHARYA VS	ADV. VS	// // 0	
106	D-CONTC/12747/2026	DR.N.THIRUMALA NAYAK, IAS BISHNU CHARAN PATRA VS	ADV. VS	// // 0	
107	D-CONTC/12768/2026	DR.N.THIRUMALA NAIK, IAS PRAVAKAR MOHAPATRA VS	ADV VS	// // 0	AOR20220001611C202600050
108	D-CONTC/12769/2026	DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY RANJAN KUMAR KUNDU VS	ADV. VS	// // 0	
109	D-CONTC/12780/2026	SATYABRATA SAHU, IAS KARTIKESWAR BEHERA VS	SANGRAM JENA VS	// // 0	
110	D-CONTC/12783/2026	ARVIND AGRAWAL, I.A.S SANJEEB KUMAR PATRA VS	SANGRAM JENA VS	// // 0	
111	D-CONTC/12796/2026	ARVIND AGRAWAL, I.A.S SANTOSH KUMAR MISHRA VS	ADV VS	// // 0	AOR20220001657C202600037
112	D-CONTC/12813/2026	RAJESH PRABHAKAR PATIL, COMMISSIONER CUM SECRETARY WORKS DEPTT. GOPAL MAJHI VS	ADV. VS	// // 0	
113	D-CONTC/12816/2026	THE TAHASILDAR, MUNIGUDA SUBHASHREE BEHERA VS	SONALI PRUSTY VS	// // 0	
		USHA PADHEE, IAS		//	

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114	D-CONTC/12823/2026	RASMITA MISHRA VS USHA PADHEE, IAS	SONALI PRUSTY VS	// () //	
115	D-CONTC/12845/2026	DR GYANJIT RAY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT	Asutosh Rout VS	// () //	AOD20230000737C202600051
116	D-CONTC/12861/2026	BIRABAR NAG VS SHUBHA SARMA, IAS	ADV. VS	// () //	
117	D-CONTC/12862/2026	MANGULI BEHERA VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// () //	
118	D-CONTR/8805/2026	PANCHANAN SETHI VS MADAN MOHAN PRADHAN, DY.S.P., IN CHARGE, KHANDAPADA POLICE STATION	ADV. VS	//0 () //	
119	D-CRLA/8769/2026	AJUA @ ASHOK KUMAR BHOI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	KISSANNAGAR PS /137 /2017 () //	AOD20220003315C202600017
120	D-CRLA/8784/2026	RAGHU RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /285 /2018 () //	AOR20220001492C202600066
121	D-CRLA/8797/2026	FATHER OF THE VICTIM VS RABINARAYAN DUBEY@CHIKU@PANDA	MOHENDRA KUMAR MOHAPATRO VS	PURI SADAR /242 /2022 () //	
122	D-CRLA/8815/2026	ACCUSED VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANIHA /206 /2023 () //	
123	D-CRLA/8826/2026	GIRIDHAR GOUDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TENTULIKHUNTI /32 /2020 () //	
124	D-CRLA/8857/2026	AVINASH BHUE @ ABINASH BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMPUR (SONEPUR) /82 /2023 () //	
125	D-CRLA/8896/2026	TASILI MAJHI	SIDHARTHA SANKAR RAY (2)	AMBADOLA /176 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/8930/2026	BHISMA PULEI	MANAS KUMAR CHAND	RAIRAKHOL /99 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/8945/2026	SWAGAT GHIBELA	ANSHUMAN PANDA	BOLANGIR SADAR /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLA/8949/2026	DEBASIS BEHERA	BIGYAN KUMAR SHARMA, (SR. ADV.)	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
129	D-CRLLP/8783/2026	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	TARASINGI /12 /2008	LOD20240000194C202600107
		VS	VS	()	
		SUNIL @ SARAT @ SABYASACHI PANDA		//	
130	D-CRLLP/8869/2026	KARUNAKARA BARIK	BISHNU PRASAD PRADHAN	KHALLIKOTE /68 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/8746/2026	PINKIBAI AGRAWAL	ANKANN PANDA	/ /	AOD20240000916C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/8755/2026	ARUN KUMAR PATRA	MOHIT AGARWAL	NANDANKANAN /481 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/8765/2026	K SOUMYA RANJAN MAHAPATRA	JUDHISTHIR SAHOO	KHALLIKOTE /1020 /2025	AOD20220003315C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/8779/2026	ASIT KUMAR DAS	SAUBHAGYA KETAN NAYAK	BALIAPAL /264 /2017	AOR20220001207C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/8781/2026	SALINI SATPATHY	SIDHARTHA DAS	BOLANGIR TOWN /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/8793/2026	RAMAKANTA NAYAK		MANGALA BAG /211 /2023	
		VS	VS	()	

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137	D-CRLMC/8799/2026	DEPUTY COMMISSIONER OF POLICE, CUTTACK SILU SARANGI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// CHOUDWAR /677 /2025 ()	
138	D-CRLMC/8809/2026	DEBI PRASAD MALLIA @ VICKY VS STATE OF ODISHA	RAMDAS ACHARY VS	// AIR FIELD P.S. /1 /2022 ()	
139	D-CRLMC/8831/2026	RAMA CHANDRA SWAIN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// MAHANGA /4 /1999 ()	
140	D-CRLMC/8834/2026	ACADEMIC HEIGHTS PUBLIC SCHOOL, KEONJHAR VS BEST BOOK TRADERS	DIPTI RANJAN MOHAPATRA VS	// / /0 ()	
141	D-CRLMC/8842/2026	SAGAR PANDA VS STATE OF ODISHA	SANKARSAN SAHOO VS	// PATTAMUNDAI /128 /2017 ()	
142	D-CRLMC/8844/2026	BHANUMATI TUDU VS STATE OF ODISHA (VIGILANCE)	P.ANUP DASH VS	// JEYPURE VIGILANCE /19 /2024 ()	AOD20220004458C202600023
143	D-CRLMC/8847/2026	DEBA @ DEBENDRA KUMAR MOHANTY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202600010
144	D-CRLMC/8854/2026	BHAGIRATHI BEURA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// CHOUDWAR /361 /2017 ()	
145	D-CRLMC/8862/2026	GUNAKAR BISWAL VS RATAN FILLING STATION, ANGUL	ANANTA NARAYAN PATTANAYAK VS	// / /0 ()	
146	D-CRLMC/8863/2026	BULU @ JOGENDRA DEEP VS STATE OF ODISHA	JAGABANDHU SAHU VS	// PADAMPUR /29 /2021 ()	AOR20220001487C202600053
147	D-CRLMC/8870/2026	ARATI PATTANAİK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// KUMBHARAPARA /217 /2012 ()	

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148	D-CRLMC/8871/2026	PAPKANNU SUNDEEP REDDY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAKHANPUR /217 /2021 () //	
149	D-CRLMC/8900/2026	SUNIL BARAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /480 /2025 () //	
150	D-CRLMC/8912/2026	RAHUL BARMA VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHARIAR /169 /2011 () //	
151	D-CRLMC/8925/2026	ROHIT ANAND VS REPUBLIC OF INDIA	AJIT KUMAR PANDA VS	BHUBANESWAR CBI /20 /2014 () //	
152	D-CRLMC/8928/2026	ALLI AHAD VS SUB DIVISIONAL MAGISTRATE ATHAGARH	DHANESWAR BARIK VS	// () //	AOD20250000498C202600027
153	D-CRLMC/8947/2026	AKSHYA KUMAR BEHERA VS BHAGYASHREE BEHERA	KARUNAKAR GAYA VS	//0 () //	
154	D-CRLMC/8950/2026	SHANKAR OJHA VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	MANCHESWAR P.S. /43 /2026 () //	
155	D-CRLMP/8775/2026	SMRUTI RANJAN SAMAL VS MANAPPURAM HOME FINANCE LTD., MAHARASTRA	NALINI KANTA DASH VS	//0 () //	
156	D-CRLMP/8820/2026	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVA VRAT DEVESH VS	//0 () //	
157	D-CRLMP/8822/2026	NAURI KUMAR SAHU VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 () //	
158	D-CRLMP/8856/2026	DEEPANJALI ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
159	D-CRLMP/8892/2026	BISWARANJAN MOHANTA	ARUN KUMAR BEHERA	BETNOTI /394 /2025	AOR20220003422C202600027

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/8921/2026	MAKAR SINGH	PRAHALLAD MAHALI	//	AOR20220001929C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/8942/2026	KRUSHNA CHANDRA DASH	BIPLAB KUMAR DASH	//0	
		VS	VS	()	
		SUBHASHREE DASH		//	
162	D-CRLMP/8944/2026	SWARNAMAYEE MOHARANA	SASWATI SOUMYA SAHU	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/8948/2026	MILAN KUMAR MAHAPATRA	SANJIB KUMAR BHANJADEO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/8788/2026	SRIKANTA DHAL	SK. ZAFARULLA	SORO /252 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/8924/2026	BABU PRADHAN @ ENDRI BABU	PARTHA SARATHI DAS	POLASARA PS /520 /2025	AOD20240000364C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/8926/2026	SHYAMA SUNDAR MAHARANA	BAIJAYANTI MOHANTY	//0	
		VS	VS	()	
		LAXMIPRIYA OJHA		//	
167	D-CRP/12724/2026	BASANTI SAHOO	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		BINODINI SAHOO		//	
168	D-FAO/12573/2026	BRUNDBAN SAHU	JYOTI RANJAN KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-FAO/12599/2026	ANKITA KUMARI	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
170	D-FAO/12603/2026	PRAVAKAR SAHU	SATYABAN SAHOO	//	
		VS	VS	()	

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171	D-FAO/12617/2026	UNION OF INDIA NEW INDIA ASSURANCE CO. LTD., D.M., JAJPUR VS MITARANI KANDI	SUBRAT SATPATHY VS	// // 0	
172	D-FAO/12802/2026	ARTIA KUSUNPUR U.P. ME SCHOOL VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
173	D-FAO/12811/2026	NATHUBAR U.P SCHOOL VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
174	D-FAO/12839/2026	SURYAMANI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// // 0	
175	D-FAO/12846/2026	NARAYAN SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
176	D-FAO/12851/2026	PANCHAYAT U.P (ME) SCHOOL, JAJPUR VS STATE OF ODISHA	SANGRAM JENA VS	// // 0	
177	D-MACA/12568/2026	SUMATI CHAND VS JAYANTA KUMAR BEHERA	SATYABHUSAN DAS VS	// // 0	
178	D-MACA/12579/2026	NAMITA MOHAPATRA VS SAMITA KUAMRI SAHU	PRADEEP KUMAR MISHRA VS	// // 0	
179	D-MACA/12585/2026	SAMBULI SETHY VS SRIRAM SETHY	PRADEEP KUMAR MISHRA VS	// // 0	
180	D-MACA/12590/2026	SENIOR DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., KHORDHA VS TUSHARKANTA SI	PRASANTA KUMAR SAHOO VS	// // 0	
181	D-MACA/12653/2026	NEW INDIA ASSURANCE CO.LTD., KHORDHA VS PRASANTA KUMAR SAHOO	NAYAN BEHARI DAS VS	// // 0	

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182	D-MACA/12679/2026	ABHIMANYU NAYAK@ABHIMANYU NAIK VS KINETIC INFRACON PVT. LTD., BBSR	KALPATARU PANIGRAHI VS	// 0 //	
183	D-MACA/12714/2026	D.M., ORIENTAL INSURANCE CO. LTD., BBSR VS PRIYANKA MOHANTY	SOMNATH ROY VS	// 0 //	
184	D-MACA/12725/2026	D.M., NEW INDIA ASSURANCE COMPANY LTD. VS MAMATA KUMARI BARIK	SOMNATH ROY VS	// 0 //	
185	D-MACA/12843/2026	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS RINA SAMAL	SOMNATH ROY VS	// 0 //	
186	D-MATA/12626/2026	SANTWANA DASH @ TRIPATHY VS SRIKANT DASH	PARTHA SARATHI NAYAK VS	// 0 //	
187	D-MATA/12826/2026	ANJALI DUBE VS SMITH SAGAR SATPATHY	BIBHU PRASAD DAS VS	// 0 //	
188	D-RFA/12792/2026	MOHIT KUMAR AWASTHI VS RAIBARDHAN AWSTHY	SUNIL KUMAR PANDA VS	// 0 //	
189	D-RPFAM/12625/2026	MOHAMMED MAYUR JANI VS ARFEEN KHAN	SURYAKANTA JENA VS	// 0 //	
190	D-RPFAM/12651/2026	RASMITA SAHOO VS AROOP SINGH SAMANTARAY	BIBHUTI BHUSAN PATTANAYAK VS	// 0 //	
191	D-RPFAM/12763/2026	NIHAR RANJAN MISHRA VS GYANJYOTI NANDA @ MISHRA	CHITTA RANJAN PATNAIK VS	// 0 //	
192	D-RSA/12643/2026	SAUMITRA KUMAR MANDAL VS TRINATH SASMAL	SANJAY KUMAR PRADHAN VS	// 0 //	
193	D-RSA/12644/2026	RAMA KUMARI JENA	ARUN KUMAR MISHRA	//	

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		VS	VS	()	
194	D-RSA/12648/2026	DEBANANDA SAHOO SAUMITRA KUMAR MANDAL	SANJAY KUMAR PRADHAN	//	
		VS	VS	()	
195	D-RSA/12675/2026	TRINATH SASMAL GITANJALI PATTANAİK	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
196	D-RSA/12736/2026	BISWARUPA PATTANAİK ORISSA STATE FINANCIAL CORPORATION, CUTTACK	BINASH ROUSTRAY	//	
		VS	VS	()	
197	D-RSA/12737/2026	RADHA MOHAN MOHANTA PRANOY KUMAR ROY	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
198	D-RSA/12804/2026	PURNIMA DEVI@PURNI THE COLLECTOR OF CUTTACK	SWAYAMBHU MISHRA,A.S.C	//	LOD20240000172C202600110
		VS	VS	()	
199	D-SAO/12847/2026	DAMODAR NANDA SANJAY KUMAR PANDA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
200	D-TRP(C)/12777/2026	MRUTYUNJAY PANDA SAGUPTA YASHMIN PARWIN	SATYA RANJAN MULIA	//	
		VS	VS	()	
201	D-TRPCRL/8800/2026	ALIM KHAN SWEET SUPRIYA BRAHMA	PRIYA RANJAN SINGH	KHANDAGIRI P.S. /249 /2024	
		VS	VS	()	
202	D-TRPCRL/8883/2026	STATE OF ODISHA SIDHARTH KUMAR MOHANTY	MANAS KUMAR CHAND	ANGUL TOWN /146 /2025	
		VS	VS	()	
203	D-WA/12565/2026	ROJALIN DEHURY STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202600106
		VS	VS	()	
204	D-WA/12566/2026	SANTOSH KUMAR MITRA STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//	LOD20240000194C202600106
		VS	VS	()	

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205	D-WA/12567/2026	SUSHIL KUMAR KAR STATE OF ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202600109
206	D-WA/12610/2026	PRADIPTA KUMAR DHARUA DR. RUPALI TANDI VS	ADYASIDHI MISHRA VS	// // ()	
207	D-WA/12665/2026	HIMANSU SEKHAR SAHOO @ SUDHANSU SEKHAR SAHOO VS	SANJOY KUMAR MIDHAR BAUG VS	// // ()	AOR20220002374C202600032
208	D-WA/12723/2026	STATE OF ODISHA VS GURU CHARAN ROUTRAY	DEBASISH TRIPATHY,A.G.A VS	// // //	LOD20240000200C202600099
209	D-WP(C)/12554/2026	RAMAKANTA SAHOO VS	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202600038
210	D-WP(C)/12555/2026	STATE OF ODISHA RAMAKANTA SAHOO VS	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202600039
211	D-WP(C)/12556/2026	STATE OF ODISHA RAMAKANTA SAHOO VS	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202600041
212	D-WP(C)/12557/2026	STATE OF ODISHA RAMAKANTA SAHOO VS	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202600040
213	D-WP(C)/12558/2026	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	DILLIP KUMAR MOHANTY VS	// // ()	
214	D-WP(C)/12559/2026	UNION OF INDIA SABITA AGRAWAL VS	DEBADUTTA KANUNGO VS	// // ()	AOD20240000798C202600003
215	D-WP(C)/12560/2026	STATE OF ODISHA BABA SIDHESWAR WSHG VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600075
		STATE OF ODISHA		//	

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216	D-WP(C)/12561/2026	MINAKSHI SAHOO VS THE REGIONAL MANAGER, UNION BANK OF INDIA	SRINIVAS MOHANTY VS IN PERSON	// () //	AOR20230000802C202600078
217	D-WP(C)/12562/2026	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	IN PERSON VS SANGRAM KUMAR SINGH	// () //	LOD20250000276C202600004
218	D-WP(C)/12569/2026	TAPAN KUMAR DWIVEDY VS UNION OF INDIA	SANGRAM KUMAR SINGH VS LALATENDU SAMAL	// () //	
219	D-WP(C)/12570/2026	RABINARAYAN MISHRA VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	LALATENDU SAMAL VS DR.PURUSOTTAM CHULI	// () //	
220	D-WP(C)/12571/2026	SASMITA MOHANTY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS SARADA PRASANNA SARANGI	// () //	
221	D-WP(C)/12572/2026	M/S.ESL STEEL LTD.,SUNDERGARH VS UNION OF INDIA	SARADA PRASANNA SARANGI VS SUBHENDU KUMAR DAS	// () //	
222	D-WP(C)/12575/2026	MANJULATA SAMANTRAY VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS ATUL TRIPATHY	// () //	
223	D-WP(C)/12576/2026 WP(C)/9042/2026	RAJESH MOHANTY VS DEVELOPMENT COMMISSIONER CUM ADDL CHIEF SECRETARY TO GOVTL, DEPARTMENT/OF WATER RESOURCES, BBSR	ATUL TRIPATHY VS SARADA PRASANNA SARANGI	// () //	
224	D-WP(C)/12577/2026	M/S.ESL STEEL LTD.,SUNDERGARH VS UNION OF INDIA	SARADA PRASANNA SARANGI VS BIJAYA KUMAR PATTANAIAK	// () //	
225	D-WP(C)/12578/2026	DILLIP KUMAR DALAI VS STATE OF ODISHA	BIJAYA KUMAR PATTANAIAK VS MOHENDRA KUMAR MOHAPATRO	// () //	
226	D-WP(C)/12580/2026	HIMANI SAMAL @ HIMANEE SAMAL VS LAND ACQUISITION OFFICER, KHORDHA	MOHENDRA KUMAR MOHAPATRO VS LINGARAJ SRICHANDAN @ SANGRAM SRICHANDAN	// () //	
227	D-WP(C)/12581/2026	LINGARAJ SRICHANDAN @ SANGRAM SRICHANDAN	RADEEP KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/12582/2026	KANCHANBALA DASH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
229	D-WP(C)/12583/2026	NARENDRA KUMAR DASH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/12584/2026	NURUJA NAIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/12586/2026	SABUJIMA MAHASANGHA, BIRIDI, JAGATSINGHPUR	DEBAKANT MOHANTY	//	
	WP(C)/9072/2026	VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/12587/2026	ARUN KUMAR PATEL	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/12588/2026	NILIMA MAHASANGHA, RAGHUNATHPUR, JAGATSINGHPUR	DEBAKANT MOHANTY	//	
	WP(C)/9071/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/12589/2026	GAYATRI NAIK	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/12591/2026	MOTHER TERESA SHG, JANAPAL, KUJANG, JAGATSINGHPUR	DEBAKANT MOHANTY	//	
	WP(C)/9057/2026	VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/12592/2026	GOLAK BIHARI PANIGRAHI	RAMAKRISHNA BISOI	//	AOD20240000311C202600019
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/12593/2026	SANSARI ROUT	RAMAKRISHNA BISOI	//	AOD20240000311C202600018
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/12594/2026	BASUDEV SHG, TERAMANPUR, RAHAMA, JAGATSINGHPUR	DEBAKANT MOHANTY	//	
	WP(C)/9053/2026	VS	VS	0	

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239	D-WP(C)/12595/2026	STATE OF ODISHA BUDHADEB SEKHARDEO VS	LAXMIKANTA MOHANTY VS	// // 0	
240	D-WP(C)/12596/2026 WP(C)/9054/2026	STATE OF ODISHA MAGUNI MOHARANA VS	DEBAKANT MOHANTY VS	// // 0	
241	D-WP(C)/12597/2026	STATE OF ODISHA MURALIDHAR NAIK @ BANJARA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
242	D-WP(C)/12598/2026	STATE OF ODISHA ARUN KUMAR JENA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
243	D-WP(C)/12600/2026	STATE OF ODISHA SHYAMSUNDAR PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
244	D-WP(C)/12602/2026	STATE OF ODISHA SK.AKBAR VS	SAROJA KANTA SAMAL VS	// // 0	
245	D-WP(C)/12604/2026	STATE OF ODISHA RANJIT KUMAR SAHU VS	PRANAYA KISHORE HARICHANDAN VS	// // 0	
246	D-WP(C)/12605/2026	THE ASST. COMNR, CENTRAL GST AND CENTRAL EXCISE, BERHAMPUR DIVISION, GANJAM DIBYAJYOTI RAY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
247	D-WP(C)/12608/2026	STATE OF ODISHA BANSIDHAR BEHERA VS	NALINI KANTA DASH VS	// // 0	
248	D-WP(C)/12612/2026	AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CIRCLE SASTRA CENTRE, CUTTACK RAKHI MANDAL VS	SURENDRA KUMAR MISHRA VS	// // 0	
249	D-WP(C)/12613/2026	STATE OF ODISHA SANDHYA RANI PATEL VS	BHAKTA RANJAN BARIK VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/12615/2026	JADUMANI DAS VS STATE OF ODISHA	ANJAN KUMAR JENA VS	// 0 //	
251	D-WP(C)/12616/2026	SHANTILATA THANAPATI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
252	D-WP(C)/12618/2026	GARIKI SANTHI SIVA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //	AOD20260000163C202600003
253	D-WP(C)/12619/2026	JYOTIRMAYEE MISHRA VS CHIEF EXECUTIVE OFFICER, TATA POWER SOUTHERN OF ODISHA DISTRIBUTION LIMITED, KAMMAPALI, GANJAM	NARENDRA PRASAD RATH VS	// 0	
254	D-WP(C)/12620/2026	DEBENDRA KUMAR BASTIA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
255	D-WP(C)/12621/2026	BHAKTI PRASAD SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
256	D-WP(C)/12622/2026	JYOTI PRAKASH PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// 0 //	
257	D-WP(C)/12623/2026	GADADHAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
258	D-WP(C)/12624/2026	DANIEL SABAR VS UNION OF INDIA	ARJUNA CHARANA BEHERA VS	// 0 //	
259	D-WP(C)/12627/2026	SOMONATH BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
260	D-WP(C)/12629/2026	UMAKANTA NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
261	D-WP(C)/12630/2026	SANATANA SENAPATI	DHARMENDRA SETHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/12631/2026	SUBASH CHANDRA DETHI	SUSANTA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ORISSA		//	
263	D-WP(C)/12632/2026	AMIT KUMAR BISOI	PRAGYAN PARAMITA MOHANTY	//	
	WP(C)/9088/2026	VS	VS	()	
		SHREE LINGARAJ MAHAPRABHU BIJE, KHORDHA		//	
264	D-WP(C)/12633/2026	LAXMAN GOUDA	LAMBODOR ACHARI	//	AOR20220001311C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/12634/2026	LAXMI PRADHAN	LAMBODOR ACHARI	//	AOR20220001311C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/12636/2026	SARAT KUMAR MISHRA	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/12637/2026	TIKESWARI SINGH	SISIR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/12640/2026	NARAYAN SAMANTARA	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/12641/2026	RASMITA SAHOO	BIBHUTI BHUSAN PATTANAYAK	//	
		VS	VS	()	
		AROOP SINGH SAMANTARAY		//	
270	D-WP(C)/12645/2026	TAPASWINI PATEL	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
271	D-WP(C)/12647/2026	GHANASHYAM PATEL	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		MAHANADI COALFIELDS LTD., SAMABALPUR		//	
272	D-WP(C)/12649/2026	SANJAY KUMAR PRADHAN	DEBADEEPTA SAHOO	//	
		VS	VS	()	

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273	D-WP(C)/12650/2026	STATE OF ODISHA SAMALESWARI FERRO METALS PVT.LTD,SAMBALPUR	ABHINAV MOHANTY	// //	
		VS	VS	()	
274	D-WP(C)/12652/2026	UNION BANK OF INDIA, CEO, VIDHAN BHAVAN MARG, MAHARASTRA SANGRAM NAYAK	KISHORE KUMAR MISHRA	// //	AOD20250000498C202600026
		VS	VS	()	
		ENDOWMENT COMMISSIONER		//	
275	D-WP(C)/12654/2026	TRILOCHAN ROUL	KISHORE KUMAR MISHRA	//	AOD20250000498C202600025
		VS	VS	()	
		ENDOWNMENT COMMISSIONER		//	
276	D-WP(C)/12655/2026	SOMANATH PRUSTY	DEBRAT SETHY	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER OF CT AND GST, CUTTACK-1		//	
277	D-WP(C)/12656/2026	MAMITA MALIK	AMITAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/12657/2026	PRADIP KUMAR SAMANTARY	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/12658/2026	PADMALAYA MOHAPATRA	AMITAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/12659/2026	BISHNU PRASAD LENKA	PRATAP KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/12660/2026	ANNAPURNA MUDULI	PRATYUSHA NAIDU	//	
		VS	VS	()	
		UNION OF INDIA		//	
282	D-WP(C)/12662/2026	APEX SCHOOL NURSING, BHADRAK	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/12663/2026	PRIYADARSHINI SAHOO	ALOK KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/12666/2026	GOLAPI PALIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
285	D-WP(C)/12667/2026	PRAFULLA KUMAR SENAPATI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
286	D-WP(C)/12668/2026	M/S.SNOW WORLD MARINE EXPORTS PVT.LTD.,BALASORE VS STATE OF ODISHA	ANSHU MECHARAN PANDA VS	// 0 //	
287	D-WP(C)/12669/2026	HRUDANANDA SAMANTARAY VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	ACHYUTANANDA PATTANAIAK VS	// 0 //	
288	D-WP(C)/12670/2026	SUDHIR NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
289	D-WP(C)/12672/2026	M/S.D.D.BUILDERS LTD.,BHUBANESWAR VS NATIONAL GREEN TRIBUNAL, EASTERN ZONE, KOLKATA	GYANA RANJAN NAYAK VS	// 0 //	
290	D-WP(C)/12673/2026	LAKSHMIDHAR BAL VS AXIX BANK LTD.,LOAN CENTRE, BAPUJINAGAR, BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //	
291	D-WP(C)/12674/2026	SURESH CHANDRA NAYAK VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	ACHYUTANANDA PATTANAIAK VS	// 0 //	
292	D-WP(C)/12676/2026	SHRIMATI BINDHANI VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
293	D-WP(C)/12678/2026	AQUILA MAHAJABEEN VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// 0 //	
294	D-WP(C)/12680/2026	FAZILA BEGUM VS STATE OF ODISHA	BISHNU CHARAN SAHU VS	// 0 //	
295	D-WP(C)/12681/2026	MD IMRAN ANSARI	KSHIROD KUMAR ROUT	//	

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		VS	VS	()	
		UNION OF INDIA		//	
296	D-WP(C)/12682/2026	SURESH PRASAD SAHU	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		UNION OF INDIA		//	
297	D-WP(C)/12683/2026	KUMAR KAVISH	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		THE UNION OF INDIA		//	
298	D-WP(C)/12684/2026	SARBAN SINGH	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		THE UNION OF INDIA		//	
299	D-WP(C)/12685/2026	MAHULIA GRAM PANCHAYAT STARIYA SANGHA, SHAMANKHURTA BLOCKA	SHAMANKHURTA BLOCKA	//	AOR20220001662C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/12686/2026	DR. HEMANT KUMAR RATH	ATUL TRIPATHY	//	AOD20240000618C202600055
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/12687/2026	HEMCHAND KUMAR	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		UNION OF INDIA		//	
302	D-WP(C)/12688/2026	PRAHALLAD MAJHI	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/12689/2026	BEAUTY SAHU	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600081
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/12690/2026	SONU VISHWAKARMA	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		UNION OF INDIA		//	
305	D-WP(C)/12691/2026	SANTOSH KUMAR RAM	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		THE UNION OF INDIA		//	
306	D-WP(C)/12692/2026	SAURAV CHACHRA	CHITRASEN PARIDA	//	AOR20220001432C202600005
		VS	VS	()	

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307	D-WP(C)/12693/2026	CENTRAL BOARD OF DIRECT TAXES, CBDT SWATI SUJAJITA BAGHAL VS STATE OF ODISHA	Krishna Chandra Sahu VS	// // ()	AOD20250000180C202600080
308	D-WP(C)/12694/2026	VISHAL KUMAR TIWARY VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// // ()	
309	D-WP(C)/12695/2026	DR RAGHUNATH RATH VS STATE OF ODISHA	Atul Tripathy VS	// // ()	AOD20240000618C202600056
310	D-WP(C)/12696/2026	PRISHITA SHARMA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// // ()	
311	D-WP(C)/12697/2026	INDRAMANI MOHANTY VS STATE OF ODISHA	SURYA NARAYAN PATTNAIK VS	// // ()	AOR20250000149C202600014
312	D-WP(C)/12698/2026	SANDHYARANI DASH VS MUNICIPAL COUNCIL, GUNUPUR	SURYAKANT DHIR VS	// // ()	AOD20260000093C202600025
313	D-WP(C)/12700/2026	SAROJA MAHANTA VS STATE OF ODISHA	Krishna Chandra Sahu VS	// // ()	AOD20250000180C202600086
314	D-WP(C)/12701/2026	JAGANNATH MAHANTA VS STATE OF ODISHA	Krishna Chandra Sahu VS	// // ()	AOD20250000180C202600085
315	D-WP(C)/12702/2026	CHHOTU KUMAR VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// // ()	
316	D-WP(C)/12703/2026	SURAJDEV YADAV VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// // ()	
317	D-WP(C)/12704/2026	LALU G VS STATE OF ODISHA	Krishna Chandra Sahu VS	// // ()	AOD20250000180C202600084

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/12705/2026	SATYANARAYAN PATEL VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// () //	
319	D-WP(C)/12706/2026	SUSANTA KUMAR NAIK VS STATE OF ODISHA	Krishna Chandra Sahu VS	// () //	AOD20250000180C202600088
320	D-WP(C)/12707/2026	BIJAY KUMAR GOPE VS STATE OF ODISHA	Krishna Chandra Sahu VS	// () //	AOD20250000180C202600087
321	D-WP(C)/12708/2026	MOHSIN HAMID KHAN @ KHAN MOHSIN HAMID VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// () //	
322	D-WP(C)/12709/2026	DHARMENDRA KUMAR SAMAL VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// () //	
323	D-WP(C)/12710/2026	JUNESH HEMBRAM VS STATE OF ODISHA	Krishna Chandra Sahu VS	// () //	AOD20250000180C202600083
324	D-WP(C)/12712/2026	NAND KISHOR SAW VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// () //	
325	D-WP(C)/12713/2026	Er Debashisha Hota VS Secretary Civil Aviation	DEBASHISHA HOTA VS	// () //	AOR20220001293C202600002
326	D-WP(C)/12715/2026	SUJEET KUMAR MAHATO VS THE UNION OF INDIA	KSHIROD KUMAR ROUT VS	// () //	
327	D-WP(C)/12716/2026	Sabita Sabar VS Deputy Inspector General of Police CRPF BBSR	PRABHAKAR SABAT VS	// () //	AOD20260000172C202600002
328	D-WP(C)/12717/2026	VISHNU KUMAR KEWAT VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// () //	
329	D-WP(C)/12718/2026	RAJENDRA KUMAR KEWAT	KSHIROD KUMAR ROUT	//	

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		VS	VS	0	
		THE UNION OF INDIA		//	
330	D-WP(C)/12719/2026	SANGRAM KESHARI MOHAPATRA	DAYANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/12720/2026	VIJAY MUKHERJEE	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
332	D-WP(C)/12722/2026	ABHAY KUMAR SINGH	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
333	D-WP(C)/12726/2026	RAMU KUMAR MAHTO	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
334	D-WP(C)/12727/2026	TEJESH SINGH	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
335	D-WP(C)/12729/2026	BHAGABAN MALIK	GAGAN BIHARI SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/12730/2026	VIJYANT PATEL	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
337	D-WP(C)/12731/2026	MANOJ KUMAR KANWAR	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		THE UNION OF INDIA		//	
338	D-WP(C)/12732/2026	BISHNU BAKHALA	JASHOBANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/12733/2026	KRISHNA MAJUMDAR@KRUSHNA MAJUMDAR	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/12734/2026	SOURAV BANERJEE	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

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341	D-WP(C)/12738/2026	THE UNION OF INDIA ASHOK RAJAK VS	KSHIROD KUMAR ROUT VS	// // 0	
342	D-WP(C)/12739/2026	THE UNION OF INDIA PRAKASH PRADHAN VS	ABINASH ROUTRAY VS	// // 0	
343	D-WP(C)/12740/2026	THE COLLECTOR, CUTTACK GITISHREE NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
344	D-WP(C)/12741/2026	STATE OF ODISHA SURATHA BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
345	D-WP(C)/12742/2026	STATE OF ODISHA KRUSHNA CHANDRA ACHARYA VS	KUNAL KUMAR SWAIN VS	// // 0	
346	D-WP(C)/12743/2026	STATE OF ODISHA ARUNA KUMAR PRUSTY VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
347	D-WP(C)/12744/2026	STATE OF ODISHA RAHUL KUMAR SAMAL VS	SUJATA JENA VS	// // 0	
348	D-WP(C)/12745/2026	STATE OF ODISHA JIBAN KRUSHAN BANGALI @ JIBAN BANGALI VS	MAHESWAR MOHANTY VS	// // 0	
349	D-WP(C)/12746/2026	STATE OF ODISHA MANOJ KUMAR PANIGRAHI VS	KUNAL KUMAR SWAIN VS	// // 0	
350	D-WP(C)/12748/2026	STATE OF ODISHA KAMALABALA DASH VS	MAHESWAR MOHANTY VS	// // 0	
351	D-WP(C)/12749/2026	LAND REFOMS COMMISSIONER CONSOLIDATION AND SETTLEMENT ODISHA, CUTTACK// SUBRAT BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/12750/2026	RABINDRA NATH PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
353	D-WP(C)/12751/2026	SANJUKTA MAJHI VS AUTHORISED SIGNATORY, INDUSIND BANK LTD, UMANG PLAZA, CUTTACK	SARADA DASH VS	// 0 //	
354	D-WP(C)/12752/2026	BISHNU CHARAN GHADAI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
355	D-WP(C)/12753/2026	SAMARTHAN KULLU VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
356	D-WP(C)/12754/2026	MD. AHMED SHARIFF VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
357	D-WP(C)/12755/2026	TARUN KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
358	D-WP(C)/12756/2026	N. SURJYA NARAYAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
359	D-WP(C)/12757/2026	MIHIR KUMAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
360	D-WP(C)/12758/2026	DAMODAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
361	D-WP(C)/12759/2026	GOLAPI BAG VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
362	D-WP(C)/12760/2026	RAJENDRA KUMAR GIRI VS BIJAY LAXMI ROUT	SUSHANTA KUMAR JOSHI VS	// 0 //	
363	D-WP(C)/12761/2026	BINOD KUMAR SAHOO	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/12762/2026	SHISHIR KUMAR DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/12764/2026	SANTOSH KUMAR PALO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/12765/2026	PRANAB KUMAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/12766/2026	MANAS KUMAR SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/12767/2026	MAA SIDHACHANDI SHG, PATAPUR, JAJPUR	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/12770/2026	AJAYA KUMAR DASH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/12771/2026	SURAJ PRASAD DAS	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/12772/2026	BISWARANJAN PATRA	SANGRAM KESHARI MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
372	D-WP(C)/12773/2026	SAROJINI SAHU	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/12774/2026	ASWINI KUMAR PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/12775/2026	PURANDAR NAIK	SAMEER KUMAR DAS	//	
		VS	VS	0	

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375	D-WP(C)/12776/2026	STATE OF ODISHA MANAS CHANDRA BEHERA VS UNION OF INDIA	SANGRAM KESHARI MISHRA VS	// // 0 //	
376	D-WP(C)/12778/2026	THABIRA SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
377	D-WP(C)/12779/2026	AMIYA PRASAD MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
378	D-WP(C)/12781/2026	SISIR KUMAR PATNAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
379	D-WP(C)/12782/2026	SHIBU KUMAR SAHU VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
380	D-WP(C)/12784/2026	CHUDAMANI PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
381	D-WP(C)/12785/2026	ADDITIONAL COMMISSIONER OF INCOME TAX RANGPUR VS THE EXECU ENGINEER (ELEC), T.P.CENTRAL	ANJUMYA JYOTI BISWAL VS	// 0 //	
382	D-WP(C)/12786/2026	HIMANSHU KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
383	D-WP(C)/12787/2026	DHARMANANDA SAHOO VS HDFC BANK LIMITED, CHENNAI	SAPAN KUMAR LENKA VS	// 0 //	
384	D-WP(C)/12789/2026	DENZONG BREWERIES PVT. LTD., KHURDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
385	D-WP(C)/12790/2026	SAROJA SAHU @ SAROJ SAHU VS STATE OF ODISHA	SUJATA JENA VS	// 0 //	

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386	D-WP(C)/12791/2026	SUMITRA SAHOO VS AUTHORISED OFFICER, AXIS BANK LTD., BBSR	TUNA SAHU VS PABITRA KUMAR NAYAK	// 0 //	
387	D-WP(C)/12793/2026	BHISHMA SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS PABITRA KUMAR NAYAK	// 0 //	
388	D-WP(C)/12794/2026	ODISHA MECHANDISE PRIVATE LTD.KALINGA VIHAR, VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD, BALESWAR	ARJUN KUMAR MISHRA VS DIBYASHREE RAY	// 0 //	
389	D-WP(C)/12795/2026	ANKIT PRASAD SWAIN VS THE DEPUTY SECY (CENTRAL ZONE), BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	DIBYASHREE RAY VS PABITRA KUMAR NAYAK	// 0 //	
390	D-WP(C)/12797/2026	PABAN MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS PABITRA KUMAR NAYAK	// 0 //	
391	D-WP(C)/12798/2026	AVIMANYU BEMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS SAMEER KUMAR DAS	// 0 //	
392	D-WP(C)/12799/2026	DHUNA CHANDRA BISWAL VS THE STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS SUKANTA KUMAR NAYAK (2)	// 0 //	
393	D-WP(C)/12800/2026	PRAMOD KUMAR BISOI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS PRAFULLA KUMAR MOHAPATRA	// 0 //	
394	D-WP(C)/12801/2026	PRASANTA KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS SAMEER KUMAR DAS	// 0 //	
395	D-WP(C)/12803/2026	SIDDESWAR COLLEGE OF PHARMACEUTICAL SCIENCES, VS STATE OF ODISHA	NOBHABU SONU VS NOBHABU SONU	// 0 //	
396	D-WP(C)/12805/2026	SHLOKE SEN VS STATE OF ODISHA	MANAS RANJAN PADHI VS MANAS RANJAN PADHI	// 0 //	
397	D-WP(C)/12806/2026	RAJAT KUMAR MISHRA	SAMEER KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/12807/2026	RAJIB KUMAR NAYAK	DEBASHISH PANDA	//	
		VS	VS	0	
		THE BRANCH MANAGER, STATE BANK OF INDIA, CHOUDWAR BRANCH, CUTTACK		//	
399	D-WP(C)/12808/2026	KANHU CHARAN DAS	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/12809/2026	SUKANTA KUMAR NAIK	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		THE MANAGER, HR, NTPC, ANGUL		//	
401	D-WP(C)/12810/2026	RATNAKAR BARIK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/12812/2026	RITANJALI ROUL	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/12814/2026	KAILASH SINGH	SANTOSH KUMAR PATTANAYAK	//	
		VS	VS	0	
		AUTHORISED OFFICER, AXIS BANK LOAN CENTER, BHUBANESWAR		//	
404	D-WP(C)/12815/2026	SATYA NARAYAN MAHAPATRA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/12817/2026	SANTOSH BEHERA	RAJA KISHORE SAHOO	//	
		VS	VS	0	
		COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, KHURDA		//	
406	D-WP(C)/12818/2026	NARSINGH HARIJAN	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
407	D-WP(C)/12819/2026	PREETI BALA SINGH	SANTOSH KUMAR PATTANAYAK	//	
		VS	VS	0	
		AUTHORISED OFFICER, AXIS BANK LOAN CENTER, BHUBANESWAR		//	
408	D-WP(C)/12820/2026	SIMASISHA MUDULI	SOURAV DAS	//	
		VS	VS	0	

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409	D-WP(C)/12821/2026	STATE OF ODISHA TILOTAMA HARIJAN VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// // 0 //	
410	D-WP(C)/12822/2026	JYOTI BHUSAN MALLICK VS GAUTAM CHARAN KHATUA	RUPESH KUMAR MOHANTY VS	// // 0 //	
411	D-WP(C)/12824/2026	NALINI KANTA PRUSTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0 //	
412	D-WP(C)/12825/2026	JAGABANDHU GADABA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// // 0 //	
413	D-WP(C)/12827/2026	DR. TAPAN KUMAR MAHANAD VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //	
414	D-WP(C)/12828/2026	TANUBALA MALLICK @ TANU MALLICK VS AADHAR HOUSING FINANCE LTD, KHURDA	PRASANTA KUMAR SATAPATHY VS	// // 0 //	
415	D-WP(C)/12830/2026	DR PRAKASINI DALAI VS STATE OF ODISHA	Krishna Chandra Sahu VS	// // 0 //	AOD20250000180C202600093
416	D-WP(C)/12831/2026	DR. RAJ KISHORE SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //	
417	D-WP(C)/12832/2026	SABITRI HARIJAN VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// // 0 //	
418	D-WP(C)/12833/2026	BIJITA MISHRA VS STATE OF ODISHA	Krishna Chandra Sahu VS	// // 0 //	AOD20250000180C202600092
419	D-WP(C)/12834/2026	DR BISWAJIT MOHANTY VS STATE OF ODISHA	Krishna Chandra Sahu VS	// // 0 //	AOD20250000180C202600091

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420	D-WP(C)/12835/2026	KEDAR MISHRA VS STATE OF ODISHA	Krishna Chandra Sahu VS	// 0 //	AOD20250000180C202600089
421	D-WP(C)/12837/2026	MUKESH KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
422	D-WP(C)/12838/2026	LALBAHADUR SAHU VS STATE OF ODISHA	Krishna Chandra Sahu VS	// 0 //	AOD20250000180C202600090
423	D-WP(C)/12840/2026	SHIV KUMAR AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
424	D-WP(C)/12841/2026	BISWAMBAR PAIK VS COLLECTOR , KORAPUT	ARIJEET MISHRA VS	// 0 //	
425	D-WP(C)/12842/2026	MALATI MALIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
426	D-WP(C)/12844/2026	SUBHASHREE BEHERA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
427	D-WP(C)/12848/2026	KANAKA HAJARA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
428	D-WP(C)/12849/2026	RASMITA MISHRA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
429	D-WP(C)/12850/2026	CHITRASEN PATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
430	D-WP(C)/12852/2026	BHAGAT GADABA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
431	D-WP(C)/12853/2026	INDU MADHAB SARKAR	SONALI PRUSTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/12854/2026	JAGDEEP PRATAP DEO	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/12856/2026	SATYA HARIJAN	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
434	D-WP(C)/12857/2026	SUBASH CHANDRA MISHRA	SONALI PRUSTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/12858/2026	MOHAN PUJARI	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
436	D-WP(C)/12859/2026	MRUTYUJAYA PALABABU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/12860/2026	M/S ATLAS PVC PIPES LTD, CUTTACK	PRATIK DASH	//	
		VS	VS	0	
		BANK OF BARODA, GUJARAT		//	
438	D-WP(C)/12863/2026	KUMUDINI HARPAL	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600053
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/12864/2026	AKSHAYA KUMAR JENA	SUBHENDU KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/12865/2026	PRANABA PRASAD PANDA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/12866/2026	PUSPANJALI JENA	HIMANSHU BHUSAN DASH	//	AOD20240000698C202600007
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/12867/2026	M/S.NEELANCHAL BUILD, TECH AND RESORT PVT., WEST BENGAL	WEST BENGAL MOHANTY	//	
		VS	VS	0	

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		DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, RANI VILLA, HIMANCHAL PRADESH				
443	D-ABLAPL/8748/2026	RAJESH PATRA VS STATE OF ODISHA	BIDYADHAR MANSING VS STATE OF ODISHA	BALIPATNA /100 /2026 () //		
444	D-ABLAPL/8749/2026	ABHINA @ ABHIRAM NATH VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS STATE OF ODISHA	TIRTOL /174 /2026 () //		
445	D-ABLAPL/8750/2026	SIDHANT PANAKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS STATE OF ODISHA	DABUGAM /100 /2025 () //		
446	D-ABLAPL/8752/2026	SATISH KUMAR BISWAL VS STATE OF ODISHA	DEBADUTTA KANUNGO VS STATE OF ODISHA	JENAPUR /73 /2026 () //	AOD20240000798C202600004	
447	D-ABLAPL/8753/2026	DHARAM SINGH BAGGA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS STATE OF ODISHA	NAWAPARA /42 /2026 () //		
448	D-ABLAPL/8762/2026	AJAY BEHERA @ AJAY KUMAR BEHERA VS STATE OF ODISHA	AJIT KUMAR RAUT VS STATE OF ODISHA	RAIBANIA /32 /2026 () //		
449	D-ABLAPL/8763/2026	AJAY BEHERA @ AJAY KUMAR BEHERA VS STATE OF ODISHA	AJIT KUMAR RAUT VS STATE OF ODISHA	RAIBANIA /33 /2026 () //		
450	D-ABLAPL/8764/2026	SUBHASIS KARNA VS STATE OF ODISHA	KULDEEP MOHANTY VS STATE OF ODISHA	TUMUDIBANDHA /108 /2024 () //	AOD20240000012C202600077	
451	D-ABLAPL/8766/2026	KAILASH CHANDRA DAS VS STATE OF ODISHA	SRICHARAN DAS VS STATE OF ODISHA	NIALI /178 /2026 () //		
452	D-ABLAPL/8767/2026	PRAKASH NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS STATE OF ODISHA	G.UDAYAGIRI /2 /2023 () //		
453	D-ABLAPL/8768/2026	PADMALOCHAN PRATIHARI VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS STATE OF ODISHA	BARIPADA TOWN /159 /2026 () //		

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454	D-ABLAPL/8772/2026	PRASANT BEHERA @ DORA VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	GOPALPUR /29 /2026 () //	
455	D-ABLAPL/8774/2026	KANHA PARIDA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	MANGALA BAG /418 /2025 () //	
456	D-ABLAPL/8776/2026	LAKSHMAN PRADHAN @ LAXMAN VS STATE OF ODISHA	RAKESH RANJAN DASH VS	LAXMISAGAR P.S. /758 /2025 () //	
457	D-ABLAPL/8777/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /591 /2025 () //	
458	D-ABLAPL/8778/2026	ARBAJ KHAN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TUREIKELA /56 /2026 () //	
459	D-ABLAPL/8786/2026	DHANESWAR BEHERA @ DHANU BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /56 /2026 () //	
460	D-ABLAPL/8790/2026	SAMARJIT PRADHAN VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	CUTTACK SADAR /147 /2026 () //	
461	D-ABLAPL/8792/2026	RANJAN KUMAR PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /40 /2026 () //	
462	D-ABLAPL/8796/2026	T.GOPAL KRISHNA @ SAAI @ GOPALA KRISHNA THAKUR VS STATE OF ODISHA	ANIL KUMAR JENA VS	JATNI P.S. /125 /2019 () //	
463	D-ABLAPL/8798/2026	TIKINA @ SANAT KUMAR SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /243 /2006 () //	AOD20240000012C202600079
464	D-ABLAPL/8804/2026	DIG DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /250 /2025 () //	
465	D-ABLAPL/8807/2026	SUBHAM DEY	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /98 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/8810/2026	SUBASH CHANDRA ROUT @ MANGULI	DEEPAK RANJAN PARIDA	JAGATSINGPUR /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/8811/2026	SATRUGHAN ROUT	DEEPAK RANJAN PARIDA	JAGATSINGPUR /230 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/8813/2026	DR. SUKANTA KUMAR DALAI	PRASANTA KUMAR SATAPATHY	JAGATSINGPUR /259 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/8814/2026	JEWEL MOHANTY	PRASANTA KUMAR SATAPATHY	JAGATSINGPUR /259 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/8819/2026	BISHNUPADA GHADEI @ GHARAI	RUDRA NARAYAN PARIJA	RAIBANIA /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/8821/2026	CHINTU @ NANDA @ BISWAJIT BALIARSINGH	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/8827/2026	GUNANIDHI PRADHAN @ GINI	AKSHAYA KUMAR SAHOO	BALICHANDRAPUR /516 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/8830/2026	JAGAN GHADEI @ LULU PRADHAN	PRAGYAN PARAMITA MOHANTY	PIPLI /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/8833/2026	KABITA MALIK	JAGADIP SAHOO	TIHIDI /153 /2021	AOD20250001139C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/8835/2026	RAMAKANTA SAHU @ DHANDA	PURNA CHANDRA MISHRA	LAXMISAGAR P.S. /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/8837/2026	NIRMALYA PRASAD ROUT	SOUMYA RANJAN DAS	UDITNAGAR /90 /2026	
		VS	VS	()	

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477	D-ABLAPL/8838/2026	STATE OF ODISHA SURYA NARAYAN SAMAL VS	SUBRAT KUMAR DAS VS	// SAMBALPUR TOWN /99 /2025 ()	AOR20220001797C202600002
478	D-ABLAPL/8840/2026	STATE OF ODISHA BABULU @ BABUL PRADHAN VS	TANMAYA KUMAR MOHANTY VS	// CHANDANPUR /191 /2025 ()	
479	D-ABLAPL/8841/2026	STATE OF ODISHA NAZBUN NISHA BIBI VS	PRADEEP KUMAR MOHANTY VS	// KISSANNAGAR PS /74 /2026 ()	
480	D-ABLAPL/8843/2026	STATE OF ODISHA BISHNUPADA GHADEI @ GHARAI VS	RUDRA NARAYAN PARIJA VS	// RAIBANIA /33 /2026 ()	
481	D-ABLAPL/8849/2026	STATE OF ODISHA BINAYA @ PRAKASH JENA VS	BIBHUTI KESHARI BISWAL VS	// NARASINGHPUR /101 /2025 ()	
482	D-ABLAPL/8852/2026	STATE OF ODISHA SUSHREE SANGITA SENAPTI VS	BISWAJIT PASAYAT VS	// AIR FIELD P.S. /98 /2026 ()	
483	D-ABLAPL/8853/2026	STATE OF ODISHA PRADEEP SAHOO @ PRADEEP KUMAR SAHOO VS	SAROJA KUMAR PRUSTY VS	// LAHUNIPADA /197 /2024 ()	
484	D-ABLAPL/8855/2026	STATE OF ODISHA PAGULU NAIK VS	JAYAKRISHNA MOHAPATRA VS	// NCB BHUBANESWAR /3 /2026 ()	
485	D-ABLAPL/8864/2026	STATE OF ODISHA SISIRA CHAM @ SISHIR CHAMA VS	SIDHARTHA SANKAR RAY (2) VS	// MUNIGUDA /173 /2023 ()	
486	D-ABLAPL/8867/2026	STATE OF ODISHA AMIT @ AMITABHA NAIK VS	RAJALAXMI BISWAL VS	// KANIHA /320 /2025 ()	
487	D-ABLAPL/8873/2026	STATE OF ODISHA RAKESH PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// / 0 () //	

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488	D-ABLAPL/8874/2026	URMILA DARJI @ DIGAL VS STATE OF ODISHA	ANSHUMAN PANDA VS	PUINTALA /128 /2017 () //	
489	D-ABLAPL/8875/2026	MEENA KUMARI NAYAK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	HINDOL /18 /2014 () //	
490	D-ABLAPL/8877/2026	MOHIT SENAPATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAISINGA /142 /2026 () //	
491	D-ABLAPL/8886/2026	DAMODARA TADA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /160 /2026 () //	AOR20220001736C202600046
492	D-ABLAPL/8889/2026	KSHITISH KUMAR PADHAN @ PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHAWANIPATNA SADAR /92 /2026 () //	
493	D-ABLAPL/8893/2026	DAKTAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /425 /2025 () //	
494	D-ABLAPL/8895/2026	SUMAN BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /85 /2026 () //	
495	D-ABLAPL/8897/2026	SINGAL @ SURENDRA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /227 /2024 () //	
496	D-ABLAPL/8898/2026	SH. AMAN BADHAN VS UNION OF INDIA(RAILWAY)	SURESH KUMAR JENA VS	//0 () //	
497	D-ABLAPL/8901/2026	LAXMAN HARIJAN @ LAXMAN KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /131 /2025 () //	
498	D-ABLAPL/8903/2026	RAJIBA KANHAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /340 /2025 () //	
499	D-ABLAPL/8904/2026	NIHAR RANJAN JAYASINGH	SURYA NARAYAN MISHRA	KANAS /35 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/8905/2026	RAKESH KUMAR SETHY	NIKUNJA KUMAR ROUT	DHENKANAL TOWN /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/8908/2026	PRANANATH PRADHAN @ MERUMARDAN PRADHAN	SURYA NARAYAN MISHRA	JODAPADAR /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/8911/2026	RAJA LAKRA	SWARAJ PATEL	BARGAON /77 /2026	AOR20220000246C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/8914/2026	DURYODHAN MARTHA	SURYA NARAYAN MISHRA	JODAPADAR /50 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/8916/2026	PRATYUSH KUMBHAR	SOUMYA RANJAN DAS	SECTOR-7 /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/8917/2026	SUBRAT BARAL	MADAN SUNDAR BEHERA	CHOUWAR /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/8918/2026	KANHU HARIJAN	ARIJEET MISHRA	JEYPORE SADAR /293 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/8919/2026	JITENDRA MOHAPATRA	RAKESH BEHERA	PARJANG /425 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/8922/2026	RAMNARAYAN BAL	LOKESH GOURAV MOHARANA	MANCHESWAR P.S. /49 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/8923/2026	REKHA MANJARI PARIDA @ LITINA PARIDA	SUJATA JENA	GOBINDAPUR /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/8927/2026	PABITRA PRADHAN	BIKRAM CHANDRA GHADAI	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/8929/2026	STATE OF ODISHA NIRANJAN NAYAK @ NAIK VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /24 /2026 ()	
512	D-ABLAPL/8931/2026	STATE OF ODISHA MANOJ NAYAK VS	SONALI ROUT VS	// TOMANDO /48 /2026 ()	
513	D-ABLAPL/8933/2026	STATE OF ODISHA NARENDRA NAIK VS	TARA PRASAD MOHAPATRA VS	// LATHOR /25 /2026 ()	
514	D-ABLAPL/8934/2026	STATE OF ODISHA UMA SANKAR SINGH SAMANTA @ UMA SHANKAR VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /28 /2026 ()	
515	D-ABLAPL/8938/2026	STATE OF ODISHA BIKI SAHU @ BIKI SAHOO VS	GIRIJA SANKAR NAYAK VS	// ANGUL SADAR PS /140 /2026 ()	AOD20240000001C202600039
516	D-ABLAPL/8939/2026	STATE OF ODISHA CHAKA NAYAN PADHI VS	RAJIB LOCHAN PATTNAIK VS	// UMERKOTE /57 /2026 ()	
517	D-ABLAPL/8940/2026	STATE OF ODISHA MADHUSMITA NAYAK VS	LOKESH GOURAV MOHARANA VS	// / /0 ()	
518	D-ABLAPL/8941/2026	STATE OF ODISHA PRAMOD KUMAR SAHU VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// JHARBANDH /40 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :23/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA	1/2026
2	D-WPCRL/6088/2026 WPCRL/ /	JAGABANDHU MUDULI MP	SAIBRATA RATH	8/2026
3	D-EXP/11373/2026 EXP/ /	BINOD BIHARI DASH MP	ADV.	8/2026
4	D-WPC(OAC)/2823/2018 WPC(OAC)/2823/2018	SUKANT SAHOO MP	M/S.K.K.SWAIN	9/2026
5	D-WPC(OAC)/2824/2018 WPC(OAC)/2824/2018	BASANTA KUMAR JENA MP	M/S.K.K.SWAIN	10/2026
6	D-RFA/12792/2026 RFA/ /	MOHIT KUMAR AWASTHI MP	SUNIL KUMAR PANDA	10/2026
7	D-OTAPL/7/2018 OTAPL/7/2018	COMMISSIONER,CENTRAL EXCISE AND CUSTOMS, BHUBANESHWAR AND DISTRICT COMMISSIONER RATE MP	M/S. CH. BHUSAN PATTANAYAK	17/2026
8	D-OTAPL/10/2018 OTAPL/10/2018	COMMISSIONER,CENTRAL EXCISE AND CUSTOMS, BHUBANESHWAR MP	M/S. CH. BHUSAN PATTANAYAK	18/2026
9	D-CRP/12724/2026 CRP/ /	BASANTI SAHOO MP	SUKANTA KUMAR NAYAK	20/2026
10	D-TRPCRL/8883/2026 TRPCRL/ /	SIDHARTH KUMAR MOHANTY MP	MANAS KUMAR CHAND	22/2026
11	D-SAO/12847/2026 SAO/ /	SANJAY KUMAR PANDA MP	PRASANTA KUMAR SATAPATHY	23/2026
12	D-CRLLP/8783/2026 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	35/2026
13	D-JCRLA/71/2023 JCRLA/71/2023	KANHEI SETHY @ KANHA MP	SATYA NARAYAN MISHRA 4	82/2026
14	D-CRLMP/8775/2026 CRLMP/ /	SMRUTI RANJAN SAMAL MP	NALINI KANTA DASH	83/2026
15	D-CRLMP/1170/2026 CRLMP/74/2026	ANNAPURNA MARTHA MP	VIRAT VINEET AGARWAL	84/2026
16	D-CRLMP/6487/2026 CRLMP/320/2026	NILAKANTHA PANIGRAHI MP		85/2026
17	D-CRLMP/8942/2026 CRLMP/ /	KRUSHNA CHANDRA DASH MP	BIPLAB KUMAR DASH	86/2026
18	D-TRP(C)/43721/2025 TRP(C)/378/2025	MONALISHA BEHERA @ MONALISA MP	BISWAJIT SAMANTARAY	92/2026
19	D-RVWPET/23976/2024 RVWPET/126/2024	ANANTA CH. NAYAK MP	RAMA CHANDRA JENA, M/S KARUNAKAR RATH, D B RATH, M SAHOO	132/2026
20	D-RPFAM/12625/2026 RPFAM/ /	MOHAMMED MAYUR JANI MP	SURYAKANTA JENA	132/2026
21	D-RPFAM/12625/2026 RPFAM/ /	MOHAMMED MAYUR JANI MP	SURYAKANTA JENA	133/2026
22	D-RVWPET/23979/2024 RVWPET/127/2024	ANANTA CH.NAYAK MP	RAMA CHANDRA JENA, R BEHERA,M/S KARUNAKAR RATH, D B RATH	133/2026
23	D-RPFAM/12651/2026 RPFAM/ /	RASMITA SAHOO MP	BIBHUTI BHUSAN PATTANAYAK	134/2026
24	D-RVWPET/23976/2024 RVWPET/126/2024	ANANTA CH. NAYAK MP	RAMA CHANDRA JENA, M/S KARUNAKAR RATH, D B RATH, M SAHOO	134/2026
25	D-RPFAM/12497/2026 RPFAM/ /	LOVELINE MISHRA MP	PRADIPTA VARMA	135/2026
26	D-RVWPET/23979/2024	ANANTA CH.NAYAK	RAMA CHANDRA JENA, R BEHERA,M/S KARUNAKAR RATH, D B RATH	

	RVWPET/127/2024	MP		135/2026
27	D-RVWPET/23979/2024	ANANTA CH.NAYAK	RAMA CHANDRA JENA, R BEHERA,M/S KARUNAKAR RATH, D B RATH	
	RVWPET/127/2024	MP		136/2026
28	D-RPFAM/12763/2026	NIHAR RANJAN MISHRA	CHITTA RANJAN PATNAIK	
	RPFAM/ /	MP		136/2026
29	D-RVWPET/23976/2024	ANANTA CH. NAYAK	RAMA CHANDRA JENA, M/S KARUNAKAR RATH, D B RATH, M SAHOO	
	RVWPET/126/2024	MP		137/2026
30	D-MATA/12626/2026	SANTWANA DASH @ TRIPATHY	PARTHA SARATHI NAYAK	
	MATA/ /	MP		183/2026
31	D-MATA/12626/2026	SANTWANA DASH @ TRIPATHY	PARTHA SARATHI NAYAK	
	MATA/ /	MP		184/2026
32	D-MATA/134/2022	SUMALATA PALAKA	MINATI BEHERA,PRATAP NAIK,G.C.MOHANTY,J.SAHOO,M.KANUNG	
	MATA/134/2022	MP		185/2026
33	D-MATA/86/2020	LIPSA SAHOO	BIBEKANANDA BHUYAN	
	MATA/86/2020	MP		186/2026
34	D-MATA/12826/2026	ANJALI DUBE	BIBHU PRASAD DAS	
	MATA/ /	MP		187/2026
35	D-CONTC/15341/2025	DR. DURGA SANKAR DASH		
	CONTC/2018/2025	MP		199/2026
36	D-BLAPL/8761/2026	JASOBANTA GHOSI @ GHUSI	TUSAR KUMAR MISHRA	
	BLAPL/ /	MP		218/2026
37	D-BLAPL/3584/2026	HAREKRUSHNA BANCHHOR @ KRUSHNA		
	BLAPL/1227/2026	MP		219/2026
38	D-BLAPL/25794/2025	WALTER SHASWAT		
	BLAPL/8926/2025	MP		220/2026
39	D-BLAPL/2369/2026	CHHATISH @ SATISH BARIK		
	BLAPL/812/2026	MP		221/2026
40	D-BLAPL/2173/2026	BILASH CHANDRA RAJ	SUJIT KUMAR DAS	
	BLAPL/1250/2026	MP		222/2026
41	D-BLAPL/8909/2026	MAHENDRA BEHERA	BINI MISHRA	
	BLAPL/ /	MP		223/2026
42	D-FAO/12573/2026	BRUNDABAN SAHU	JYOTI RANJAN KHUNTIA	
	FAO/ /	MP		252/2026
43	D-FAO/5578/2026	MANAGER,SHRIRAM GENERAL INSURANCE CORPORATION,BUMBA NESWAR	PRASANTA BHUMBAR	
	FAO/94/2026	MP		253/2026
44	D-FAO/11173/2026	EMPLOYEES STATE INSURANCE CORPORATION,BUMBAR	MONDEB PRASAD	
	FAO/126/2026	MP		254/2026
45	D-FAO/536/2019	MANOJ KU.SAHOO		
	FAO/536/2019	MP		255/2026
46	D-FAO/536/2019	MANOJ KU.SAHOO		
	FAO/536/2019	MP		256/2026
47	D-FAO/12802/2026	ARTIA KUSUNPUR U.P. ME SCHOOL	SANGRAM JENA	
	FAO/ /	MP		257/2026
48	D-FAO/12811/2026	NATHUBAR U.P SCHOOL	SANGRAM JENA	
	FAO/ /	MP		258/2026
49	D-FAO/12839/2026	SURYAMANI BEHERA	SUSANTA KUMAR MISHRA	
	FAO/ /	MP		259/2026
50	D-FAO/12846/2026	NARAYAN SWAIN	SANGRAM JENA	
	FAO/ /	MP		260/2026
51	D-FAO/12851/2026	PANCHAYAT U.P (ME) SCHOOL, JAJPUR	SANGRAM JENA	
	FAO/ /	MP		261/2026
52	D-CRLREV/36809/2025	SANTOSH KUMAR BHOI	KISHORE KUMAR NAIK	
	CRLREV/26/2026	MP		365/2026
53	D-CRLREV/6890/2026	DIBYAJYOTI DEBATA@KALIA MUNDA	BHARAT BHUSAN ROUSTRAY	
	CRLREV/218/2026	MP		366/2026
54	D-CRLREV/6481/2026	PANCHU MOHAPATRA	LINGARAJ MOHANTY	
	CRLREV/176/2026	MP		367/2026
55	D-CRLREV/33363/2025	BINOD PARIDA	ACHYUTANANDA PATTANAIK	
	CRLREV/133/2026	MP		368/2026
56	D-CRLREV/8719/2026	BACHANA LENKA @ BACHAN LENKA	SAMIR KUMAR MISHRA (SR. ADV.)	
	CRLREV/ /	MP		369/2026
57	D-CRLREV/8407/2026	SATYABADI NAIK	PRATIK DASH	
	CRLREV/221/2026	MP		370/2026

58	D-CRLREV/8924/2026 CRLREV/ /	BABU PRADHAN @ ENDRI BABU MP	PARTHA SARATHI DAS	371/2026
59	D-ABLAPL/3019/2026 ABLAPL/1410/2026	ALOK SENAPATI @ ALOKA MP		452/2026
60	D-ABLAPL/7313/2026 ABLAPL/3077/2026	BIJOY KUMAR ROUT MP	CHITTA RANJAN KANUNGO	453/2026
61	D-ABLAPL/2339/2026 ABLAPL/946/2026	NARENDRA SETHY MP		454/2026
62	D-ABLAPL/1525/2026 ABLAPL/1046/2026	RUBITA SAHOO MP		455/2026
63	D-ABLAPL/2648/2026 ABLAPL/1250/2026	PINTU @ MAHADEB SAHOO MP		456/2026
64	D-ABLAPL/19689/2024 ABLAPL/7587/2024	PATITAPABAN BARIK @ PATIA MP		457/2026
65	D-ABLAPL/2027/2026 ABLAPL/932/2026	PATITA @ PATITAPABAN BARIK MP		458/2026
66	D-ABLAPL/2737/2026 ABLAPL/1185/2026	PATITA @ PATITAPABAN BARIK MP		459/2026
67	D-ABLAPL/14610/2015 ABLAPL/14610/2015	RAMESH PRADHAN MP		460/2026
68	D-ABLAPL/1827/2026 ABLAPL/825/2026	BRAJABANDHU DALAI @ BRAJA DALAI MP		461/2026
69	D-RSA/26/2008 RSA/26/2008	KULAMANI SAHOO MP	M/S.S.P.MISRA	479/2026
70	D-RSA/13177/2025 RSA/169/2025	KARANJIA (JUNIOR/AUTONOMOUS) COLLEGE, MP	KARANJIA PANDA	480/2026
71	D-RSA/49584/2025 RSA/ /	SANJUKTA BEHERA MP	SOURAV SUMAN BHUYAN	481/2026
72	D-RSA/12736/2026 RSA/ /	ORISSA STATE FINANCIAL CORPORATION, MP	BINTASAKHOUTRAY	482/2026
73	D-RSA/12804/2026 RSA/ /	THE COLLECTOR OF CUTTACK MP	SWAYAMBHU MISHRA,A.S.C	483/2026
74	D-RSA/12804/2026 RSA/ /	THE COLLECTOR OF CUTTACK MP	SWAYAMBHU MISHRA,A.S.C	484/2026
75	D-RSA/12804/2026 RSA/ /	THE COLLECTOR OF CUTTACK MP	SWAYAMBHU MISHRA,A.S.C	485/2026
76	D-CMP/12574/2026 CMP/ /	NABIN KUMAR MOHANTY MP	GOPABANDHU DASH	587/2026
77	D-CMP/34453/2025 CMP/1347/2025	MANA MOHAN BISWAL@MANARANJAN BISWAL MP		588/2026
78	D-CMP/1186/2019 CMP/1186/2019	SOGARA BIBI MP	MR.BHAKTAHARI MOHANTY,M/S.D.P.MOHANTY	589/2026
79	D-CMP/7352/2025 CMP/277/2025	LAXMAN KUMAR PUROHIT MP	TANMAY MISHRA	590/2026
80	D-CMP/12628/2026 CMP/531/2026	NRUSINGH CHARAN CHOUDHURY MP	ANJAN KUMAR BISWAL	591/2026
81	D-CMP/38828/2025 CMP/1528/2025	HEMANTA KUMAR PUROHIT MP	AMIYA KUMAR MISHRA	592/2026
82	D-CMP/12664/2026 CMP/ /	M/S. NARAYANI MOTORS PVT. LTD., BHUBANESHWAR MP		593/2026
83	D-CMP/9854/2026 CMP/425/2026	JYOTI PRAKASH DASH MP	NIRANJAN SINGH (1)	594/2026
84	D-CMP/12671/2026 CMP/ /	DEVAVRAT HOMES PVT. LTD., BHUBANESHWAR MP	DEVAVRAT DEVESH	595/2026
85	D-CMP/12788/2026 CMP/ /	M/S. OMM AUTOMOBILES, JAJPUR MP	SRIDHAR RATH	596/2026
86	D-CMP/12836/2026 CMP/ /	HRUSIKESH PATI MP	BIBHU PRASAD DAS	597/2026
87	D-CMP/12855/2026 CMP/ /	SRIKRISHNA ESTATE AND CONSTRUCTION, MP	SUMIT. KUMAR BISWAL	598/2026
88	D-MACA/12568/2026 MACA/ /	SUMATI CHAND MP	SATYABHUSAN DAS	684/2026
89	D-MACA/12568/2026	SUMATI CHAND	SATYABHUSAN DAS	

	MACA/ /	MP		685/2026
90	D-MACA/12579/2026	NAMITA MOHAPATRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		686/2026
91	D-MACA/12585/2026	SAMBULI SETHY	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		687/2026
92	D-MACA/12590/2026	SENIOR DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BALASORE	PRASAD KUMAR MISHRA	
	MACA/ /	MP		688/2026
93	D-MACA/12590/2026	SENIOR DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BALASORE	PRASAD KUMAR MISHRA	
	MACA/ /	MP		689/2026
94	D-MACA/29725/2024	D.M.,NEW INDIA ASSURANCE CO. LTD	M/S BISHNU BRATA SINGH PRIYABRATA SINHA , M. MOHAPATRA.	
	MACA/746/2024	MP		690/2026
95	D-MACA/11610/2026	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., BANGALORE	SUDHAKAR MURUGAN	
	MACA/ /	MP		691/2026
96	D-MACA/12653/2026	NEW INDIA ASSURANCE CO.LTD., KHORDHA	HAYAN BEHARI DAS	
	MACA/ /	MP		692/2026
97	D-MACA/12679/2026	ABHIMANYU NAYAK@ABHIMANYU NAIK	KALPATARU PANIGRAHI	
	MACA/ /	MP		693/2026
98	D-MACA/37937/2025	THE NEW INDIA ASSURANCE CO. LTD., BANGALORE	ABDUL KHALI KHAN	
	MACA/1078/2025	MP		694/2026
99	D-MACA/12714/2026	D.M., ORIENTAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		695/2026
100	D-MACA/12725/2026	D.M., NEW INDIA ASSURANCE COMPANY	SOMNATH ROY	
	MACA/ /	MP		696/2026
101	D-MACA/11002/2026	MANAGER LEGAL, ODISHA LEGAL HUB NATIONAL INSURANCE CO. LTD., CTC	NATIONAL INSURANCE CO. LTD., CTC	
	MACA/ /	MP		697/2026
102	D-MACA/395/2021	THE MANAGER (CLAIM), FUTURE GENERAL INDIA ASSURANCE CO. LTD.	ADARSH KISHOR	
	MACA/395/2021	MP		698/2026
103	D-MACA/12843/2026	THE MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	DEBENDRA KISHOR	
	MACA/ /	MP		699/2026
104	D-CRLMC/40624/2025	RESHMA BEHERA	MANOJ KUMAR NAYAK	
	CRLMC/811/2026	MP		818/2026
105	D-CRLMC/8755/2026	ARUN KUMAR PATRA	MOHIT AGARWAL	
	CRLMC/ /	MP		819/2026
106	D-CRLMC/8765/2026	K SOUMYA RANJAN MAHAPATRA	JUDHISTHIR SAHOO	
	CRLMC/ /	MP		820/2026
107	D-CRLMC/8765/2026	K SOUMYA RANJAN MAHAPATRA	JUDHISTHIR SAHOO	
	CRLMC/ /	MP		821/2026
108	D-CRLMC/8779/2026	ASIT KUMAR DAS	SAUBHAGYA KETAN NAYAK	
	CRLMC/ /	MP		822/2026
109	D-CRLMC/8781/2026	SALINI SATPATHY	SIDHARTHA DAS	
	CRLMC/ /	MP		823/2026
110	D-CRLMC/8799/2026	SILU SARANGI	SAUMYA RANJAN PRADHAN	
	CRLMC/ /	MP		824/2026
111	D-CRLMC/18205/2024	PRADIP KUMAR NAHAK	KARUNAKAR NAYAK	
	CRLMC/2380/2024	MP		825/2026
112	D-CRLMC/19557/2025	BISHNU PRASAD SWAIN		
	CRLMC/3010/2025	MP		826/2026
113	D-CRLMC/4297/2025	MANOJ NAIK@NAHAK	SOUMYA RANJAN DAS	
	CRLMC/617/2025	MP		827/2026
114	D-CRLMC/8831/2026	RAMA CHANDRA SWAIN	PRAMOD KUMAR ROUT	
	CRLMC/ /	MP		828/2026
115	D-CRLMC/8834/2026	ACADEMIC HEIGHTS PUBLIC SCHOOL, KHORTHAKHURD	RANJAN MOHAPATRA	
	CRLMC/ /	MP		829/2026
116	D-CRLMC/8844/2026	BHANUMATI TUDU	P.ANUP DASH	
	CRLMC/ /	MP		830/2026
117	D-CRLMC/8862/2026	GUNAKAR BISWAL	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		831/2026
118	D-CRLMC/8870/2026	ARATI PATTANAIK	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		832/2026
119	D-CRLMC/4599/2026	PRIYANKA PRIYADARSHINI MOHANTY		
	CRLMC/535/2026	MP		833/2026
120	D-CRLMC/5714/2026	ANSHUMAN SANTRA	ABHISHEK CHAUBE	
	CRLMC/680/2026	MP		834/2026

121	D-CRLMC/8925/2026 CRLMC/ /	ROHIT ANAND MP	AJIT KUMAR PANDA	835/2026
122	D-CRLA/6917/2026 CRLA/ /	MADANA MUKHI MP	MAHES DAS	836/2026
123	D-CRLMC/8947/2026 CRLMC/ /	AKSHYA KUMAR BEHERA MP	KARUNAKAR GAYA	836/2026
124	D-CRLA/8769/2026 CRLA/ /	AJUA @ ASHOK KUMAR BHOI MP	JUDHISTHIR SAHOO	837/2026
125	D-CRLA/8769/2026 CRLA/ /	AJUA @ ASHOK KUMAR BHOI MP	JUDHISTHIR SAHOO	838/2026
126	D-CRLA/8769/2026 CRLA/ /	AJUA @ ASHOK KUMAR BHOI MP	JUDHISTHIR SAHOO	839/2026
127	D-CRLA/27578/2024 CRLA/970/2024	SANTOSH DASH MP	BISWA KUMAR MISHRA	840/2026
128	D-CRLA/262/2023 CRLA/262/2023	MANOJ@JADA JANI MP	SK. ZAFARULLA	841/2026
129	D-CRLA/8784/2026 CRLA/ /	RAGHU RANA MP	DHANANJAYA MUND	842/2026
130	D-CRLA/8784/2026 CRLA/ /	RAGHU RANA MP	DHANANJAYA MUND	843/2026
131	D-CRLA/8815/2026 CRLA/ /	ACCUSED MP	SURYAKANTA DWIBEDI	844/2026
132	D-CRLA/8815/2026 CRLA/ /	ACCUSED MP	SURYAKANTA DWIBEDI	845/2026
133	D-CRLA/20931/2024 CRLA/751/2024	SANKAR BHOI MP	PRAFULLA KUMAR KAR	846/2026
134	D-CRLA/8826/2026 CRLA/ /	GIRIDHAR GOUDA MP	BIJAYA KUMAR RAGADA	847/2026
135	D-CRLA/8826/2026 CRLA/ /	GIRIDHAR GOUDA MP	BIJAYA KUMAR RAGADA	848/2026
136	D-CRLA/8857/2026 CRLA/ /	AVINASH BHUE @ ABINASH BHUE MP	JUGALA KISHORE PANDA	849/2026
137	D-CRLA/8857/2026 CRLA/ /	AVINASH BHUE @ ABINASH BHUE MP	JUGALA KISHORE PANDA	850/2026
138	D-CRLA/8896/2026 CRLA/ /	TASILI MAJHI MP	SIDHARTHA SANKAR RAY (2)	851/2026
139	D-CRLA/8896/2026 CRLA/ /	TASILI MAJHI MP	SIDHARTHA SANKAR RAY (2)	852/2026
140	D-CRLA/8896/2026 CRLA/ /	TASILI MAJHI MP	SIDHARTHA SANKAR RAY (2)	853/2026
141	D-CRLA/8930/2026 CRLA/ /	BHISMA PULEI MP	MANAS KUMAR CHAND	854/2026
142	D-WA/12565/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1244/2026
143	D-WA/12565/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	1245/2026
144	D-WA/12566/2026 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	1246/2026
145	D-WA/12566/2026 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK,A.G.A	1247/2026
146	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1248/2026
147	D-WA/12567/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1249/2026
148	D-WA/12567/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	1250/2026
149	D-WA/11985/2026 WA/ /	JANARDHAN MAJHI MP	ASOK MOHANTY (SR. ADV.)	1251/2026
150	D-WA/12665/2026 WA/ /	HIMANSU SEKHAR SAHOO @ SUDHANSU MP	SENJIB SAHOO	1252/2026
151	D-WA/34366/2024 WA/2304/2024	SANTOSH KUMAR SAHOO MP	DR.JITENDRA KUMAR LENKA	1253/2026
152	D-WA/44946/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/483/2026	MP		1254/2026
153	D-WA/44946/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/483/2026	MP		1255/2026
154	D-WA/44946/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/483/2026	MP		1256/2026
155	D-WA/345/2019	GOKULANANDA PRUSTY		
	WA/345/2019	MP		1257/2026
156	D-WA/12723/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		1258/2026
157	D-WA/12723/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		1259/2026
158	D-WA/12723/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	
	WA/ /	MP		1260/2026
159	D-WP(C)/52871/2025	M/S. SHREE BHARAT MOTORS LTD., BHUBANESHWAR	GOPIBANDHU DASH	
	WP(C)/36505/2025	MP		5513/2026
160	D-WP(C)/12569/2026	TAPAN KUMAR DWIVEDY	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		5514/2026
161	D-WP(C)/12485/2026	DEBASISH MISHRA	GANESWAR BEHERA	
	WP(C)/9087/2026	MP		5515/2026
162	D-WP(C)/12488/2026	JANGYASENI MOHANTY	GANESWAR BEHERA	
	WP(C)/9070/2026	MP		5516/2026
163	D-WP(C)/12572/2026	M/S.ESL STEEL LTD.,SUNDERGARH	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		5517/2026
164	D-WP(C)/12575/2026	MANJULATA SAMANTRAY	SUBHENDU KUMAR DAS	
	WP(C)/ /	MP		5518/2026
165	D-WP(C)/12577/2026	M/S.ESL STEEL LTD.,SUNDERGARH	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		5519/2026
166	D-WP(C)/12525/2026	GIRISH CHANDRA BARIK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5520/2026
167	D-WP(C)/12584/2026	NURUJA NAIK	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		5521/2026
168	D-WP(C)/12587/2026	ARUN KUMAR PATEL	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		5522/2026
169	D-WP(C)/12589/2026	GAYATRI NAIK	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		5523/2026
170	D-WP(C)/25757/2022	HIMANSU PADHAN	TRILOCHAN NANDA	
	WP(C)/25757/2022	MP		5524/2026
171	D-WP(C)/12595/2026	BUDHADEB SEKHARDEO	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		5525/2026
172	D-WP(C)/12598/2026	ARUN KUMAR JENA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		5526/2026
173	D-WP(C)/12602/2026	SK.AKBAR	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		5527/2026
174	D-WP(C)/12530/2026	RANJITA NAYAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5528/2026
175	D-WP(C)/12604/2026	RANJIT KUMAR SAHU	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		5529/2026
176	D-WP(C)/12608/2026	BANSIDHAR BEHERA	NALINI KANTA DASH	
	WP(C)/ /	MP		5530/2026
177	D-WP(C)/9051/2026	RABINDRA MOHANTY		
	WP(C)/7861/2026	MP		5531/2026
178	D-WP(C)/10325/2026	PRAFULLA KUMAR JENA		
	WP(C)/8325/2026	MP		5532/2026
179	D-WP(C)/12533/2026	PRASANTA KUMAR NAYAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5533/2026
180	D-WP(C)/42837/2025	SURYAKANTA SAMAL		
	WP(C)/29632/2025	MP		5534/2026
181	D-WP(C)/42837/2025	SURYAKANTA SAMAL		
	WP(C)/29632/2025	MP		5535/2026
182	D-WP(C)/3010/2012	M/S.ADANI ENTERPRIS	M/S.PRANAYA KI.HARICHANDA	
	WP(C)/3010/2012	MP		5536/2026
183	D-WP(C)/10954/2026	SURYAKANTA SATAPATHY		
	WP(C)/8338/2026	MP		5537/2026

184	D-WP(C)/12616/2026 WP(C)/ /	SHANTILATA THANAPATI MP	TRILOCHAN NANDA	5538/2026
185	D-WP(C)/6400/2026 WP(C)/5107/2026	SUKANTI SAHOO MP	TANMAY MISHRA	5539/2026
186	D-WP(C)/12537/2026 WP(C)/ /	DWITI KRISHNA PANDA MP	SUKANTA KUMAR DALAI	5540/2026
187	D-WP(C)/12621/2026 WP(C)/ /	BHAKTI PRASAD SAHOO MP	ARUN KUMAR PATRA	5541/2026
188	D-WP(C)/11444/2026 WP(C)/8482/2026	SNIGDHA SWAIN MP	SANDIPANI NAYAK	5542/2026
189	D-WP(C)/12627/2026 WP(C)/ /	SOMONATH BEHERA MP	RAJIB LOCHAN PATTNAIK	5543/2026
190	D-WP(C)/12632/2026 WP(C)/9088/2026	AMIT KUMAR BISOI MP	PRAGYAN PARAMITA MOHANTY	5544/2026
191	D-WP(C)/8689/2018 WP(C)/8689/2018	M/S.K.V MOHANA RAO AND CO. PVT.LTDM/S.DEBENDRANATH PANDA MP		5545/2026
192	D-WP(C)/33301/2023 WP(C)/33301/2023	SHANTI @ SHANTILATA JENA MP	SURYAKANTA DASH	5546/2026
193	D-WP(C)/19447/2025 WP(C)/13461/2025	SUNAPUR GRAMPANCHAYAT,GANJAM MP	SUDEEP KUMAR SARANGI	5547/2026
194	D-WP(C)/17652/2025 WP(C)/13098/2025	A GEETA PATRO MP	KOUSIK ANANDA GURU	5548/2026
195	D-WP(C)/7358/2023 WP(C)/7358/2023	RITU RANJAN BESAN MP		5549/2026
196	D-WP(C)/51976/2025 WP(C)/ /	KARJAN PARIDA MP		5550/2026
197	D-WP(C)/43123/2024 WP(C)/25600/2024	OMM JAY JAGANNATH SELF HELP GROUP, MP	KRISHNA NAYAK	5551/2026
198	D-WP(C)/31197/2023 WP(C)/31197/2023	MANAGER LEGAL, ICICI LOMBARD GENERAL MP	ADHIS KRANJESWARAN TOI,	5552/2026
199	D-WP(C)/43081/2024 WP(C)/25294/2024	KALYANI DAS MP		5553/2026
200	D-WP(C)/53487/2025 WP(C)/36918/2025	BHARAT ENTERPRISES, BHADRAK MP	NITYANANDA BEHURIA	5554/2026
201	D-WP(C)/31197/2023 WP(C)/31197/2023	MANAGER LEGAL, ICICI LOMBARD GENERAL MP	ADHIS KRANJESWARAN TOI,	5555/2026
202	D-WP(C)/12652/2026 WP(C)/ /	SANGRAM NAYAK MP	KISHORE KUMAR MISHRA	5556/2026
203	D-WP(C)/54575/2024 WP(C)/33184/2024	AJAY DURIA MP		5557/2026
204	D-WP(C)/12656/2026 WP(C)/ /	MAMITA MALIK MP	AMITAV DAS	5558/2026
205	D-WP(C)/47761/2024 WP(C)/28595/2024	TULASI MEHER MP		5559/2026
206	D-WP(C)/12658/2026 WP(C)/ /	PADMALAYA MOHAPATRA MP	AMITAV DAS	5560/2026
207	D-WP(C)/41587/2025 WP(C)/29270/2025	PIYUSH KUMAR SAHOO MP		5561/2026
208	D-WP(C)/12654/2026 WP(C)/ /	TRILOCHAN ROUL MP	KISHORE KUMAR MISHRA	5562/2026
209	D-WP(C)/12660/2026 WP(C)/ /	ANNAPURNA MUDULI MP	PRATYUSHA NAIDU	5563/2026
210	D-WP(C)/12663/2026 WP(C)/ /	PRIYADARSHINI SAHOO MP	ALOK KUMAR PANDA	5564/2026
211	D-WP(C)/13649/2024 WP(C)/8412/2024	KAMALA SWAIN MP	MANOJ KUMAR MOHANTY	5565/2026
212	D-WP(C)/12668/2026 WP(C)/ /	M/S.SNOW WORLD MARINE EXPORTS PVT MP	ANUDEBASOR PANDA	5566/2026
213	D-WP(C)/12670/2026 WP(C)/ /	SUDHIR NAIK MP	SAGARIKA SAHOO	5567/2026
214	D-WP(C)/14768/2025 WP(C)/11341/2025	ARTATRANA MISHRA MP	DOLAGOBINDA MOHAPATRA	5568/2026
215	D-WP(C)/12672/2026	M/S.D.D.BUILDERS LTD.,BHUBANESWAR	GYANA RANJAN NAYAK	

	WP(C)/ /	MP		5569/2026
216	D-WP(C)/14768/2025 WP(C)/11341/2025	ARTATRANA MISHRA MP	DOLAGOBINDA MOHAPATRA	5570/2026
217	D-WP(C)/14768/2025 WP(C)/11341/2025	ARTATRANA MISHRA MP	DOLAGOBINDA MOHAPATRA	5571/2026
218	D-WP(C)/11824/2026 WP(C)/8935/2026	CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI MP	CENTRAL PROVIDENT FUND ORGANISATION, NEW DELHI	5572/2026
219	D-WP(C)/45688/2025 WP(C)/32158/2025	MITANJALI PRADHAN MP	SAILABALA JENA	5573/2026
220	D-WP(C)/12678/2026 WP(C)/ /	AQUILA MAHAJABEEN MP	BISHNU CHARAN SAHU	5574/2026
221	D-WP(C)/12680/2026 WP(C)/ /	FAZILA BEGUM MP	BISHNU CHARAN SAHU	5575/2026
222	D-WP(C)/18978/2024 WP(C)/10827/2024	NAMITA MISHRA MP	UMAKANT SAHOO	5576/2026
223	D-WP(C)/46847/2024 WP(C)/28557/2024	RAMAKANTA PANY MP	UMAKANT SAHOO	5577/2026
224	D-WP(C)/12682/2026 WP(C)/ /	SURESH PRASAD SAHU MP	KSHIROD KUMAR ROUT	5578/2026
225	D-WP(C)/12681/2026 WP(C)/ /	MD IMRAN ANSARI MP	KSHIROD KUMAR ROUT	5579/2026
226	D-WP(C)/12684/2026 WP(C)/ /	SARBAN SINGH MP	KSHIROD KUMAR ROUT	5580/2026
227	D-WP(C)/12683/2026 WP(C)/ /	KUMAR KAVISH MP	KSHIROD KUMAR ROUT	5581/2026
228	D-WP(C)/12687/2026 WP(C)/ /	HEMCHAND KUMAR MP	KSHIROD KUMAR ROUT	5582/2026
229	D-WP(C)/12690/2026 WP(C)/ /	SONU VISHWAKARMA MP	KSHIROD KUMAR ROUT	5583/2026
230	D-WP(C)/12694/2026 WP(C)/ /	VISHAL KUMAR TIWARY MP	KSHIROD KUMAR ROUT	5584/2026
231	D-WP(C)/12691/2026 WP(C)/ /	SANTOSH KUMAR RAM MP	KSHIROD KUMAR ROUT	5585/2026
232	D-WP(C)/12696/2026 WP(C)/ /	PRISHITA SHARMA MP	SAROJ KUMAR PADHY	5586/2026
233	D-WP(C)/9315/2026 WP(C)/6953/2026	DR. BASUDEV MOHANTY MP	STHITI PRAGYAN SUNANDINI	5587/2026
234	D-WP(C)/12702/2026 WP(C)/ /	CHHOTU KUMAR MP	KSHIROD KUMAR ROUT	5588/2026
235	D-WP(C)/12703/2026 WP(C)/ /	SURAJDEV YADAV MP	KSHIROD KUMAR ROUT	5589/2026
236	D-WP(C)/12708/2026 WP(C)/ /	MOHSIN HAMID KHAN @ KHAN MOHSIN MP	KSHIROD KUMAR ROUT	5590/2026
237	D-WP(C)/12709/2026 WP(C)/ /	DHARMENDRA KUMAR SAMAL MP	KSHIROD KUMAR ROUT	5591/2026
238	D-WP(C)/3211/2026 WP(C)/2825/2026	LIFE INSURANCE CORPORATION OF INDIA MP	ANIGAMA NANDA DAS	5592/2026
239	D-WP(C)/12712/2026 WP(C)/ /	NAND KISHOR SAW MP	KSHIROD KUMAR ROUT	5593/2026
240	D-WP(C)/12715/2026 WP(C)/ /	SUJEET KUMAR MAHATO MP	KSHIROD KUMAR ROUT	5594/2026
241	D-WP(C)/12717/2026 WP(C)/ /	VISHNU KUMAR KEWAT MP	KSHIROD KUMAR ROUT	5595/2026
242	D-WP(C)/12718/2026 WP(C)/ /	RAJENDRA KUMAR KEWAT MP	KSHIROD KUMAR ROUT	5596/2026
243	D-WP(C)/12705/2026 WP(C)/ /	SATYANARAYAN PATEL MP	KSHIROD KUMAR ROUT	5597/2026
244	D-WP(C)/9436/2026 WP(C)/7264/2026	M/S GHANSHYAM MISRA AND SONS P,LTD MP		5598/2026
245	D-WP(C)/12720/2026 WP(C)/ /	VIJAY MUKHERJEE MP	KSHIROD KUMAR ROUT	5599/2026
246	D-WP(C)/12727/2026 WP(C)/ /	TEJESH SINGH MP	KSHIROD KUMAR ROUT	5600/2026

247	D-WP(C)/12726/2026 WP(C)/ /	RAMU KUMAR MAHTO MP	KSHIROD KUMAR ROUT	5601/2026
248	D-WP(C)/12722/2026 WP(C)/ /	ABHAY KUMAR SINGH MP	KSHIROD KUMAR ROUT	5602/2026
249	D-WP(C)/10408/2013 WP(C)/10408/2013	ASHOK KU.ACHARYA MP	M/S.SOUBHAGYA S.DAS	5603/2026
250	D-WP(C)/7242/2025 WP(C)/5658/2025	TANMAY AND ASSOCIATES, DHENKANAI MP	PRASANTA KUMAR NANDA	5604/2026
251	D-WP(C)/12730/2026 WP(C)/ /	VIJYANT PATEL MP	KSHIROD KUMAR ROUT	5605/2026
252	D-WP(C)/12731/2026 WP(C)/ /	MANOJ KUMAR KANWAR MP	KSHIROD KUMAR ROUT	5606/2026
253	D-WP(C)/12734/2026 WP(C)/ /	SOURAV BANERJEE MP	KSHIROD KUMAR ROUT	5607/2026
254	D-WP(C)/12732/2026 WP(C)/ /	BISHNU BAKHALA MP	JASHOBANTA DASH	5608/2026
255	D-WP(C)/12274/2022 WP(C)/12274/2022	DALMIA CEMENT (BHARAT) LTD. MP	DHANANJAYA MISHRA	5609/2026
256	D-WP(C)/12738/2026 WP(C)/ /	ASHOK RAJAK MP	KSHIROD KUMAR ROUT	5610/2026
257	D-WP(C)/18655/2024 WP(C)/10636/2024	STATE OF ODISHA MP		5611/2026
258	D-WP(C)/12744/2026 WP(C)/ /	RAHUL KUMAR SAMAL MP	SONALI PANDA	5612/2026
259	D-WP(C)/12560/2026 WP(C)/ /	BABA SIDHESWAR WSHG MP	SRINIVAS MOHANTY	5613/2026
260	D-WP(C)/16890/2025 WP(C)/11368/2025	JYOTI BEHERA MP	AMIT KUMAR SAA	5614/2026
261	D-WP(C)/12751/2026 WP(C)/ /	SANJUKTA MAJHI MP	SARADA DASH	5615/2026
262	D-WP(C)/12760/2026 WP(C)/ /	RAJENDRA KUMAR GIRI MP	SUSHANTA KUMAR JOSHI	5616/2026
263	D-WP(C)/12759/2026 WP(C)/ /	GOLAPI BAG MP	RUDRA NARAYAN PARIJA	5617/2026
264	D-WP(C)/12561/2026 WP(C)/ /	MINAKSHI SAHOO MP	SRINIVAS MOHANTY	5618/2026
265	D-WP(C)/10097/2021 WP(C)/10097/2021	PIYUSA PRASAD MISRA MP		5619/2026
266	D-WP(C)/12772/2026 WP(C)/ /	BISWARANJAN PATRA MP	SANGRAM KESHARI MISHRA	5620/2026
267	D-WP(C)/12775/2026 WP(C)/ /	PURANDAR NAIK MP	SAMEER KUMAR DAS	5621/2026
268	D-WP(C)/12776/2026 WP(C)/ /	MANAS CHANDRA BEHERA MP	SANGRAM KESHARI MISHRA	5622/2026
269	D-WP(C)/12779/2026 WP(C)/ /	AMIYA PRASAD MOHANTY MP	SUKANTA KUMAR MISHRA	5623/2026
270	D-WP(C)/47260/2024 WP(C)/28359/2024	RAMACHANDRA ROHIDAS MP		5624/2026
271	D-WP(C)/12781/2026 WP(C)/ /	SISIR KUMAR PATTNAIK MP	SAMEER KUMAR DAS	5625/2026
272	D-WP(C)/12786/2026 WP(C)/ /	HIMANSHU KUMAR SAHU MP	SAMEER KUMAR DAS	5626/2026
273	D-WP(C)/12785/2026 WP(C)/ /	ADDITIONAL COMMISSIONER OF INCOME TAX MP	SONIKANTA BISWAL	5627/2026
274	D-WP(C)/12784/2026 WP(C)/ /	CHUDAMANI PRADHAN MP	LAXMIKANTA MOHANTY	5628/2026
275	D-WP(C)/12789/2026 WP(C)/ /	DENZONG BREWERIES PVT. LTD., KHURDA MP	TANMAY MISHRA	5629/2026
276	D-WP(C)/12790/2026 WP(C)/ /	SAROJA SAHU @ SAROJ SAHU MP	SUJATA JENA	5630/2026
277	D-WP(C)/12791/2026 WP(C)/ /	SUMITRA SAHOO MP	TUNA SAHU	5631/2026
278	D-WP(C)/12798/2026	AVIMANYU BEMAL	SAMEER KUMAR DAS	

	WP(C)/ /	MP		5632/2026
279	D-WP(C)/46947/2025 WP(C)/32816/2025	RAMA CHANDRA BHANJA MP	SOUMYAKANTA MOHAPATRA	5633/2026
280	D-WP(C)/12801/2026 WP(C)/ /	PRASANTA KUMAR DAS MP	SAMEER KUMAR DAS	5634/2026
281	D-WP(C)/12799/2026 WP(C)/ /	DHUNA CHANDRA BISWAL MP	SUKANTA KUMAR NAYAK (2)	5635/2026
282	D-WP(C)/12803/2026 WP(C)/ /	SIDDESWAR COLLEGE OF PHARMACEUTICALS MP	KULBESIDENTASREBAUTRSORE	5636/2026
283	D-WP(C)/12806/2026 WP(C)/ /	RAJAT KUMAR MISHRA MP	SAMEER KUMAR DAS	5637/2026
284	D-WP(C)/12618/2026 WP(C)/ /	GARIKI SANTHI SIVA MP	SIDDHANT SARANGI	5638/2026
285	D-WP(C)/12815/2026 WP(C)/ /	SATYA NARAYAN MAHAPATRA MP	SAMEER KUMAR DAS	5639/2026
286	D-WP(C)/12817/2026 WP(C)/ /	SANTOSH BEHERA MP	RAJA KISHORE SAHOO	5640/2026
287	D-WP(C)/12818/2026 WP(C)/ /	NARSINGH HARIJAN MP	ARIJEET MISHRA	5641/2026
288	D-WP(C)/12821/2026 WP(C)/ /	TILOTAMA HARIJAN MP	ARIJEET MISHRA	5642/2026
289	D-WP(C)/12825/2026 WP(C)/ /	JAGABANDHU GADABA MP	ARIJEET MISHRA	5643/2026
290	D-WP(C)/12827/2026 WP(C)/ /	DR. TAPAN KUMAR MAHANAD MP	SUBHADUTTA ROURTRAY	5644/2026
291	D-WP(C)/12828/2026 WP(C)/ /	TANUBALA MALLICK @ TANU MALLICK MP	PRASANTA KUMAR SATAPATHY	5645/2026
292	D-WP(C)/12832/2026 WP(C)/ /	SABITRI HARIJAN MP	ARIJEET MISHRA	5646/2026
293	D-WP(C)/12837/2026 WP(C)/ /	MUKESH KUMAR MP	ARUN KUMAR PATRA	5647/2026
294	D-WP(C)/12841/2026 WP(C)/ /	BISWAMBAR PAIK MP	ARIJEET MISHRA	5648/2026
295	D-WP(C)/12842/2026 WP(C)/ /	MALATI MALIK MP	ARUN KUMAR PATRA	5649/2026
296	D-WP(C)/12844/2026 WP(C)/ /	SUBHASHREE BEHERA MP	SONALI PRUSTY	5650/2026
297	D-WP(C)/12685/2026 WP(C)/ /	MAHULIA GRAM PANCHAYAT STARIYA MP	SONALI PRUSTY SANCHIKUSHAMA KUNTA BLOCK	5651/2026
298	D-WP(C)/12848/2026 WP(C)/ /	KANAKA HAJARA MP	ARIJEET MISHRA	5652/2026
299	D-WP(C)/12849/2026 WP(C)/ /	RASMITA MISHRA MP	SONALI PRUSTY	5653/2026
300	D-WP(C)/12850/2026 WP(C)/ /	CHITRASEN PATRA MP	SAIBRATA RATH	5654/2026
301	D-WP(C)/12852/2026 WP(C)/ /	BHAGAT GADABA MP	ARIJEET MISHRA	5655/2026
302	D-WP(C)/12853/2026 WP(C)/ /	INDU MADHAB SARKAR MP	SONALI PRUSTY	5656/2026
303	D-WP(C)/12856/2026 WP(C)/ /	SATYA HARIJAN MP	ARIJEET MISHRA	5657/2026
304	D-WP(C)/12857/2026 WP(C)/ /	SUBASH CHANDRA MISHRA MP	SONALI PRUSTY	5658/2026
305	D-WP(C)/12859/2026 WP(C)/ /	MRUTYUJAYA PALABABU MP	ARUN KUMAR PATRA	5659/2026
306	D-WP(C)/12858/2026 WP(C)/ /	MOHAN PUJARI MP	ARIJEET MISHRA	5660/2026
307	D-WP(C)/12860/2026 WP(C)/ /	M/S ATLAS PVC PIPES LTD, CUTTACK MP	PRATIK DASH	5661/2026